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13.06 hrs.

STATEMENT RE. METAL CORPORATION OF INDIA (ACQUISITION OF UNDERTAKING) ORDINANCE, 1966

The Minister of Mines and Metals (Shri S. K. Dey): Sir, I beg to lay on the Table a copy of the explanatory statement giving reasons for immediate legislation by the Metal Corporation of India (Acquisition of Undertaking) Ordinance, 1966, as required under rule 71(1) of the Rules of Procedure and Conduct of Business in Lok Sabha. [Placed in Library. See No. LT-7229/66].

13.07 hrs.

COAL BEARING AREAS (ACQUI-SITION AND DEVELOPMENT) AMENDMENT BILL\*

The Minister of Mines and Metals (Shri S. K. Dey): Sir, I beg to move for leave to introduce a Bill further to amend the Coal Bearing Areas (Acquisition and Development) Act, 1957.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Coal Bearing Areas (Acquisition and Development) Act, 1987"

The motion was adopted.

Shri S. K. Dey: Sir, I introduce the Bill.

13.071 hrs.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS—Contd.

Mr. Speaker: The House will take up further consideration of the following motion moved by Shri U. M. Trivedi on the 2nd November, 1986, namely:— "That this House expresses its want of confidence in the Council of Ministers."

11 hours and 25 minutes have been taken up and 1 hour and 35 minutes remain. I shall call the Prime Minister at 2 o'clock. Shri Swell may continue his speech.

Shri Swell (Assam-Autonomous Districts): Mr. Speaker, Sir, Friday when I started my speech said that in the present state affairs of the country it would not do just to ask this Government to get out. Despite the braggadocio in which the Minister of Railways, Shri S. K. Patil, indulged and the dark hints at some mastermind behind the travails of the country. I would yet subscribe to one central truth that said that he found nobody on this side of the House to which he would hand over power and that, therefore, he would not advise his party, the Congress Party, to abdicate, for the alternative to abdication in the present state of affairs would be an invitation to chaos.

13.09 hrs.

[Mr. Speaker in the Chair]

I would rather take the of Acharya Kripalani and indict this Government before the bar of history and say: you inherited a glorious legacy; history had placed in your hands an opportunity, such as it has placed in the hands of a very few groups of people, of welding one-sixth of the World's population into a great nation. You have had 19 years of an uninterrupted sway and in these years all that you succeeded in doing was to mess up matters outrageously. 15 years of your planning and investment have landed the country today on the brink of a disastrous famine. You devalued the rupee and, along with it, you devalued the country. And yet your exports have not gone up and today you come before the House and the country and

<sup>\*</sup>Published in Gazette of India Ex traordinary, Part II, Section 2, dated 7-11-1966.

[Shri Swell]

that the financial resources are so bad that you are having a second look at the Fourth Five Year Pan. You could have done without much of that aid if you knew how to husband your resources and if you knew how to tap the energy, the enthusiasm of your people. But instead of doing that, you created confusion in the country so that the country today presents the picture of frustration. Your young people have gone to the streets and have taken to senseless rampage. Even your policemen on whom you depend for the maintenance of law and order have now gone to the streindulging in slogan-slinging against you.

In the international sphere, you had a good opportunity. In many ways, you had better advantages than your great neighboour who has now turned to be your enemy, that is, China. The whole of Asia and Africa looked up to you for friendship, for guidance and for inspiration. But today you have sunk to a pigmy-size in the in-You present a ternational world. pathetic figure with your devalued currency and you have become a laughing-stock in the world and it has made your friends and creditors outside to be chary of rendering you aid and thereby compelling you to have a second look at the Fourth Five Year Plan. With the nuclear missiles of China turned at the hearts of your cities and industrial installations your voice, whether it is on Viet Nam or on Rhodesia or on South-West Africa or about non-proliferation of nuclear weapons, does not travel very far anywhere. You have brought country to this pass. You cannot now lift your finger and point at the Opposition that they are responsible for all the troubles in the country today. By sticking on to power, even when the majority of your people no longer repose confidence in you, you have created confusion and frustration so that today those who oppose you are more divided against themselves than

against you. This is what you have done to this country. If you can wake up even now, there might be a chance for you. It is now for you to reverse this trend. If you succeed, there may be still hope for this country. If you fail and this country goes to pieces, it is you who will be accountable to the generations to come.

Sir, I am aware of the very limited time at my disposal. I wish I had more time to give vent to my feelings. Therefore, in the little time that I have, I shall  $b_{\rm C}$  done with just briefly referring to the part of the country from where I come, that is, northeastern India which constitutes 1|12th of the land mass of the country...

An hon. Member: Nobody is hearing you. There is not even one Cabinet Minister here.

Shri Swell: Nobody is listening to me. I feel I am speaking just for the record. I feel I am listening to my own voice only. But I am helpless.

Shri Sezhiyan (Perambalur): There is no Cabinet Minister present here.

Shri Maurya (Aligarh): When the No-Confidence motion is being discussed, at least one Cabinet Minister must be present. I had observed several times on the floor of the House that at the time when important discussion is going on, at least one Cabinet Minister must be present in the House.

श्री राम सेवक यादव (बारबंकी): छोटे मिनिस्टर श्रगर चार भी हों तो एक बड़ा मिनिस्टर नहीं बनायेंगे।

Shri Hari Vishu Kamath (Hoshangabad): On a point of clarification. May I know whether two Ministers of State and one Deputy Minister make one Cabinet Minister like two or three lame men make one whole man?

Shri Swell: I can understand the difficulties with which this Government is faced; I can even sympathise with them, but I cannot understand this callousness, this sort of unresponsiveness, this lack of respect for those who might hold a different opinion. This is evident from the fact that when I started speaking there were many Cabinet Ministers, but immediately, one after the other, each one of them got up and went away. That is the kind of respect given to Opposition, to the voice of this country. There can be a fall in the standard of administration but I think the downfall of any country is when there is a sort of moral degeneration and I think this Government today is suffering from that sort of moral degeneration; they have no respect their own responsibilities and do not have respect for the other people of this country unless they sit on that side of the House.

Within the limited time, as I say, I shall confine myself to that part of the country from where I come, name ly, to the north-eastern part of India. This constitutes one-twelfth of the entire land mass of this country and as I have been saying in this House and outside, this also constitutes the Achilles' heel of this country.

You have the Naga problem before you; it has been there for many years. There have been talks after talks but we are not reaching anywhere; if at all, we are reaching a deadlock. This morning, when I elicited information on that point, the Minister of State for External Affairs tried to evade it by saying that he would lay a statement on the Table of the House on that matter.

Next, you have the Mizo uprising which is nowhere near settlement and, if anything, has gone worse than what it was, about which I warned this Government and this House as early as the early part of 1963 and which, as I have often said, flowed from certain policies which

the State Government of Assam pursued with the connivence of the Government of India. Then, these days the papers are full of reports of Pakistani infiltration into that part of the country for purpose of sabotage and subversion.

But these are not the points which I would like to dwell. What I want to draw your pointed attention to another aspect of the turmoil that is going on in that part of our country, namely, the political upsurge in the other hill areas today. Here, in my hand, is a photograph of the mass rally of the hill people that took place in Shillong on the October of this year. I shall pass on this photograph both to the Prime Minister and to the Home Minister. Shillong has a population of 100,000, but 150,000 people turned up at Shillong on that day to demonstrate before the Government of India and to tell them that the patience of the hill people has run out and that, if the Government of India still sleeps over the matter, the hill people with all their art and genius will explode in the face of this Government. For many years and for many good reasons which the late Prime Minister, Jawaharlal Nehru, had accepted as legitimate, the hill people had been petitioning, submitting, begging this Government to give them political recognition, to give them an equal place in the Indian community, giving them a State of their own. Characteristically this Government dilly-dallied over the matter professions had only made many which it did not mean to honour, so that today we have a situation which the people were compelled to demonstrate and give, without shadow of doubt, the warning to the Government that if the Government does not take timely action they will launch a non-violent direct action. I ask if that is what this Government wants. Everywhere they complain of law and order going out of their control. We sympathise with them. We have no less respect for law and

[Shri Swell]

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order. We would like this country to be united and strong, but if certain policies pursued by this Government lead the people to a state of desperation, then it is not the opposition parties who have taken on themselves the task of giving voice to the aspirations of the people, but it is this Government that is responsible for it. I say here today that unless and until this Government acts in a very short time, the hill people are going to explode and then the entire responsibility must be borne by this Government.

उपाध्यक्ष महोदय : श्री रघनाथ सिंह :

श्री राम सेवक यादव : उपाध्यक्ष महोदय, रूल 376 के प्रन्तर्गत मेरा व्यवस्था का प्रश्न **8** 1

उपाध्यक्त महोदय : किस बारे में ?

श्री राम सेवक यादव : प्रस्ताव पर जो बहस हो रही है, उस के बारे

भी रघनाथ सिंह (बाराणसी): उपाध्यक्ष महोदय, व्यवस्थाकाप्रश्नतो यहहैकि भाप ने मुझे काल किया है, इसलिये मुझे बोलने दिया जाये ।

श्री राम तेवक यादव : उपाध्यक्ष महोदय , **माप** पहले मेरा व्यवस्था का प्रश्न सून लीजिये । ाप श्री रवुनाय सिंह को विठाइये।

श्री रघुनाय सिंह : चुंकि मुझे काल किया गया है, इमलिये में खड़ा हं।

श्री मधु लिमयें (मुंगेर) : बनारस के हमारे मित्र को बड़ाकष्ट हो रहा है।

श्री रघुनाथ सिंह: मुझे कोई कष्ट नहीं है। चुकि मुझे बुलाया गया है। इसलिये मैं खड़ा है।

श्री राम सेवक यादव : उनाध्यक्ष महोदय, नियम 376 के अन्तर्गत मेरा व्यवस्था का प्रश्न है।

Mr. Deputy-Speaker: There is nopoint of order. That rule does apply.

Motion

श्री राम सेवक याववः ग्राप मेरा निवेदन तो सून लें कि मैं क्या कहना चाहता हं।

Mr. Deputy-Speaker: I do not allow it. The hon. Member may please sit down.

श्रीमध् लिमयें यहां पर कानुन की हत्या हो रही है स्त्रीर सदन-नेता चुप चाप बैठे हए हैं।

श्री राम सेवक यादव : उपाध्यक्ष महोदय, इस सदन में यह व्यास्था श्रोर यह परम्परा रही है कि यहां पर चाहे सरकारी विधेयक पर बहस हो ग्रोर चाहे गैर-सरकारी प्रस्ताव, वजट या भ्रविश्वास प्रस्ताव पर बहस हो, सत्तारू इदल के सचेतक ग्रीर विरोधी दलों के नेता भ्रपने भ्रपने दलों के मुख्य वक्ताओं के नाम लिख कर चेयरमैन के पास भेज देते हैं स्रौर यद्यपि ऋध्यक्ष को सदस्यो को श्राइडेंटीफाई करने का ग्रधिकार है, लेकिन जब उस के पास लिस्ट पहुंच जाती है, तो वह उस सदस्य को श्राईडेंटिफाई करता है, जिप्त का नाम उस लिस्ट में होता है।

जहां तक इप ग्रविष्वास प्रस्ताव का सम्बन्ध है, हमारे दल के नेता श्री बागडी, ने 3 तारीख को 12 बजे से पहले चेयर की लिख कर दिया था कि हमारे ग्रुप की ग्रीर से श्री मध लिमये 4 तारीख की बारींगे । लेकिन श्रीयशपाल सिंहको बुलाया गया स्रोरयह कहा गया कि मा नीय सदस्य, श्री मञ्जलमये को इस लिये समय नहीं मिलेगा कि उन के ग्रप का एक सदस्य बोल चका है। मैं यह भी नवेदन करना चाहता हं कि माननीय सदस्य, श्री काशीराम गुप्त ने, अपने दल की आरेर से भ्रपने प्रवक्ताका नाम लिलाख कर दिया था भ्रौर कहाथाकि डा० स्वैल (जो कि स्रभो बोल चके हैं) की हम रेदल की तरफ से मौका दिया जाये। इस बीच में उसी दल के सदस्य, श्री शिकरे, को बोलने का मौका दिया गया। उस दल की ओर से यह आग्रह किया गया कि उन्हों ने जिस प्रवक्ता को निर्धारित किया था उस को बोलने का मौका दिया जाये। बहस के बाद डा॰ स्वैल को मोका दे दिया गया। मैं यह जानना चाहता हूं कि इस अवस्या में हमारे दल के साथ ही यह भेद-भाव क्यों किया जा रहा है। अगर हमारे दल का नुकता-ए-नजर सदन के सामने नहीं आता है, तो प्रधान मंत्री बहस का उत्तर क्यों देंगी?

श्री मचु लिमये : ये मेरे भाषण से इतना डरते क्यों हैं ? क्यों घबराते हैं ?

एक माननीय सदस्य : कोई डरता है ?

श्री मधु लिमये : ग्रगर नहीं दरेहें तो मुझे बीस मिनट दिये जायें । मैं पोल खोल दुंगा ।

Mr. Deputy-Speaker: This point of order was raised the other day by Shri Madhu Limaye, and I had ruled it out of order. There is no point of order.

श्री मधु लिमये : लेकिन वह रूलिंग गलत है। उस पर पूर्निबचार करना चाहिए।

Shri Vasudevan Nair (Ambalapuzha): It is a question of the convention in this House.

Mr. Deputy-Speaker: I do not recognise any lists. Shri Yashpal Singh, a Member of his party has taken the full time. So, I cannot give any further time. It is only for convenience that the lists are sent.

श्री मधु लिमये: श्राप गलत बोल रहे हैं। यह सदन-नेता हैं या कांग्रेग के नेता हैं। वह क्यों चृप बैठे हैं? यह क्या मजाक चल रहा है।

श्री राम सेवक यादव : मैं सदन-नेदना से यह ग्रपील करूंगा कि वह इस सदन में प्रजानन्त्र का हनन न करें। भी मधु लिंमये: बिल्कुल डरपोक लोग हैं। ये मेरे भाषण से क्यों डरते हैं?

श्री रघुनाय सिंह : हम इन के किलाने से डरने वाले नहीं हैं।

Shri Sham Lai Saraf (Jammu and Kashmir): May I make one clarification? If you would permit me to make the clarification, it will help you. I happened to be in the Chair at that time, and there was nobody from the Opposition present here, and only Shri Yashpal Singh was there, and he wrote a note to the Chair and said that he would like to speak on behalf of his party, and, therefore, he was called upon to speak.

श्री मधु लिमये: माननीय सदस्य ने प्रच्छा खलासा कर दिया कि चूंकि सदन में कोई विरोधी दल का सदस्य नहीं था, इस लिए श्री यशपाल सिंह को बलाया गया।

Mr. Deputy-Speaker: There is no denial of the fact that Shri Yashpal Singh is a Member of that party; they do not disown that he is a Member of their party.

श्री मधु लिमये: लेकिन श्री सर्रोफ ने कारण बताया है कि उनको क्यों बुलाया गया।

Shri Vasudevan Nair: The convention followed here has always been that the name of the spokesman from a party is suggested by the leader of that party and then it is sent to the Chair.

Mr. Deputy-Speaker: If the hon. Member concerned is not here then what is to be done? If another Member from the same party stands up, should I not give him time?

Shri Ram Sewak Yadav: Did you call him?

Shri Hari Vishnu Kamath: The point is this. Was his name called? Was Shri Madhu Limaye's name called?

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Mr. Deupty-Speaker: If the hon.
Member is not there, I cannot call
him. It is not my mistake. Is it my
mistake if he is not here?

श्री काशी राम गुप्त (प्रलवर) : लेकिन माननीय सदस्य का नाम 4 तारीख के लिए दिया गया था, उस दिन के लिए नहीं ।

श्री रामसेवक यादव : जब श्री शिकरे भीर डा॰ स्वैल दोनों को बोलने का मौका दिया गया है, फिर हमारे साथ यह भेद-भाव :यों किया जा रहा है ?

Shri Hari Vishnu Kamath: In future, you should not go by lists. Only those Members who are present may be called, whether from this side of the House or from the Congress Party.

Mr. Deputy-Speaker: Only Members present will be called. I do not follow the lists.

श्री मधुलिमये : नाम 4 तारीख के लिए दिया गया था।

श्री रामसेवक यादव : उपाध्यक्ष महोदय, मैं ने जो व्यवस्था का प्रश्न उठाया है...

Mr. Deputy-Speaker: I rule it out of order. The hon, Member may please sit down.

श्री मधु लिमये : क्या आप के निर्णय से हम इस परम्परा को खत्म कर देंगे ? इस बारे में व्यवस्था दी जा चुकी है, निर्णय है परम्परा है ।माननीय सदस्य क्यों इतना घबरा रहे हैं ? इस वक्त सदन नेता को बोलना चाहिये।

Shri Swell: Since my name has been mentioned, I would like to make one clarification. My name was sent up by my group on the first day with a clear statement that I would not be free to speak on the first day because I had an appointment with the Home Minister and that I would be speak in

on the second day. But when I was not in the House, some other Member was called upon to speak.

Mr. Deputy-Speaker: His party had some time left and so I had given that time.

Shri Kashi Ram Gupta: The name had been given for Wednesday.

The Minister of Parliamentary Affairs and Communication (Shri Satya Narayan Sinha): Have they exhausted the quota of time for their party?

Mr. Deputy-Speaker: They have exhausted their quota. 24 minutes were allotted for that party, and 23 minutes have already been taken.

श्री मधु लिमयेः ग्राप कैसे कोटा एलाट करते हैं ? यह खूब हिटलर शाही भौर तानाशाही चल रही है।

Mr. Deputy-Speaker: Order, order. The hon. Member may please sit down.

श्री रामसेवक यादव : क्या इसी तरह ततरह से यहां पर जनतंत्र को खत्म किया किया जायेगा ?

श्री मधु लिमहः ग्रगर यही स्थिति है, तो हम प्रधान मंत्री का भाषण भी नहीं सुनेंगें (Interruptions).

Mr. Deputy-Speaker: If the hon. Member continues in this manner I shall have to ask him to go out.

श्री रामसेवक यादव : भ्राप कानून को तोड़ रहे है ।

श्री मधु लिमये : ग्रगर ग्राप संसदीय लोकतंत्र को खत्म करेंगे , तो फिर खुल्लम-खुल्ला गोली चलेगी ।

Shri Vasudevan Nair: The Chair would also appreciate the list given by each party. That was what used to do.

Mr. Deputy-Speaker: I am doing it even now.

Shri Vasudevan Nair: On that day you knew that the Opposition Members were not present in the House. Then, you were good enough to give chances to two Members of the Independent Group. What stands in the way of giving a chance to Shri Madhu Limaye today? That is what I would like to know.

Mr. Deputy-Speaker: All that time has been consumed by their party.

Shri Vasudevan Nair: I have my doubts. 40 per cent of the time is given to the Opposition.

Mr. Deputy-Speaker: The time allotted to them has been consumed.

Shri Vasudevan Nair: I have my doubts. I think the Congress Party has got much more than its share. So, could not these Members be given their time?

Mr. Deputy-Speaker: There are other parties also which have not participated in the debate. Should they also not be given some time?

श्री मधु लिसये : ग्राप उन को भी समय दे दें। उन को भी वक्त देना चाहिये। कौन मना कर रहा है ? मैं केवल अपने दल के लिए नहीं कह रहा हं।

Shri Vasudevan Nair: Are you sure that the Opposition has been given 40 per cent of the time in this particular debate?

Mr. Deputy-Speaker: Yes.

Shri Vasudevan Nair: I have my doubts. So, 1 think, it is better to verify it.

Mr. Deputy-Speaker: The full time allotted to them has been exhausted.

श्री मौर्य: उपाध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है।

Shri Satya Narayan Sinha: 10 minutes may be given to them from the time allotted to our party.

श्री रघुनाथ सिंह : उपाध्यक्ष महोदय विरोधी पक्ष ने शायद इस बात को नहीं 1881 (Ai) LSD-7. सोचा कि श्रीमती इन्दिरा गांधी का प्रधान मंजित्व जो है वह केवल 292 दिन का रहा है। इस 292 दिन के श्रन्दर हमारे विरोधी पक्ष ने तीन बार घविश्वास का प्रस्ताव इस सदन में उपस्थित किया। कोई विवेक नहीं, कोई तक नहीं। एक ही तक, एक ही बात, बार बार दोहराई जाती है।

श्री त्यागी (देहरादून) : शर्म नहीं नहीं द्याती ।

श्री रघुनाथ सिंह: मुझे इस बात का बड़ा श्रफसोस है। इस सदन के विरोधी दल ने जो विरोधी दल का कर्लव्य है उस का पालन नहीं किया। उस में यह लोग ग्रसफल रहे क्योंकि इस बात को जानते हए कि मभी श्रीमती इन्द्रिंग गांधी को ग्रंपने विभाग का भार लिए एक वर्ष भी नहीं हम्रा, कोई काम करने का मौका नहीं दिया । सारा समय. सार वर्ष केवल नो काफिडेंस में समाप्त कर दिया गया । देश का यह जो बहमत्य समय है इस को जिस प्रकार से विरोधी दल ने नष्ट किया है, उस से उन्होंने इस बात को साबित किया है कि भारतवर्ष का विरोधी दल प्रपने उस कर्त्तव्य का पालन नहीं कर कर सका जिस कर्त्तव्य की लोकतंत्रीय शासन में उनसे ग्रपेक्षा की जाती है।

हमारे विवेदी जी ने जो तीन बेदो में पारंगत हैं उन्होंने शायद यह नहीं देखा होगा कि बेद में इन्द्र की बड़ी उपासना की जाती है इसलिए कि इन्द्र पानी बरसाये । सुझे बड़े दुख के साथ कहना पड़ता है कि विरोधी दल के किसी वक्ता ने यह नहीं कहा कि इन्द्र ने पानी नहीं बरसाया । उन्होंने दोष दिया इन्दिरा को । उन्होंने एक शब्द नहीं कहा कि भाखिरकार यह कैलेमिटी है, भारतवर्ष की करोड़ो जनता के सामने भयंकर स्थित उत्पन्न हो गई है, इस स्थिति का सामना कैसे किया जाय, कोई प्रोपोजल भ्रापने नहीं नहीं रखा, कोई सुझाव भ्राप ने नहीं दिया। भ्रापने ग्रहंगेबाजी की नीति श्रष्टितयार की भीर यही कोशिश की कि दुनिया के सामने [श्री रघुनाथ सिंह]

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कांग्रेस पार्टी का इमेज विगाड़ा जाया और श्रीर दुनिया के सामने इस सदन का इमेज विगाड़ा जाय, हिन्दुस्तान में जो डेमोक्रेसी चल रही है उस का इमेज विगाड़ा जाय। इस के भ्रलावा शायद हमारी विरोधी पार्टियों ने और कोई काम नहीं किया।

दूसरी बात मैं भ्राप को याद दिलाना चाहता हं कि जिस प्रकार से यहां पर विवाद किया जाता है जैसे कि स्टडेंट्स का एजीटेशन है, टीचर्सका एजीटेशन या ग्रौर भी जो एजी-टेशन शुरू हो रहे हैं, यह क्या इंगित करते हैं ? यह इंगित करते हैं कि में अराजकता फैलाने की कोशिश की जा रही है। ग्रगर देश में ग्रराजकता फैल गई, ग्रगर देश में डेमोकेसी समाप्त हो हो गई तो यह जो कि प्रपोजिशन ग्रप श्राज चिल्ला रहा है इनको चिल्लाने का यह मौका कहां मिलेगा? ग्रगर देश में ग्रराजकता फैल गई, लोकतंत्रीय शासन समाप्त हो गया तो यह सदन कहां रहेगा, हम कहां रहेंगे, ब्राप कहां रहेंगे ? ब्राज देश के सामने यही सब से बड़ी समस्या उपस्थित हो गई है।

मैं भ्राप को एक उदाहरण देना चाहता हुं। इटली में सदन के मेम्बरों की संख्या 535 थी। फासिस्ट लोग पावर में म्राये, वह किस प्रकार भाये, क्या हुआ। ? जिस प्रकार से भाज विरोधी दल ग्रडंगे लगा रहा है, ऐसी नीति श्रपना रहा है कि देश में ध्रराजकता फैले. वैसे ही 535 मैम्बरों में फासिस्ट केवल 35 मादमी थे। उन्होंने ऐसी स्थिति उत्पन्न कर दी कि उन 35 ग्रादमियों के कारण 535 मादमी बैठे रह गए मौर वहां पर फासिस्ट दल कायम हम्रा । डेमोकेसी खत्म हुई और डेमोकेसी खत्म होने के साथ साथ सब पार्टियां भी समाप्त हो गई। क्योंकि कासिस्ट पार्टी या नाजी पार्टी या तानाशाही पार्टी कभी डैमोकेसी में विश्वास नहीं करती है। वह विश्वास करती है, एक पार्टी में, 🤻 क नेशन में, एक नेता में।

भी रंगा (चित्त्र) : क्वेश्चयन ।

श्री रघुनाथ सिंह : विरोधी पार्टियों ने कहा कि हम लोग एक नेशन की बात करते हैं, हम लोग एक नेता की बात करते हैं, हम लोग एक पार्टी की बात करते हैं। हां, कांग्रेस पार्टी एक नेता की बात करती है, कांग्रेस पार्टी एक नेशन में विश्वास करती है ग्रौर कांग्रेस पार्टी एक ऐसी पार्टी में विश्वास करती है जो पार्टी देश के लिए उत्सर्ग करने के लिये तैयार हो, जो देश के प्रोग्रेस में, उस की उन्नति में ग्रडंगे लगाने के वास्ते तैयार न हो । वह ऐसी पार्टी में विश्वास नहीं करती है जो पार्टी म्राज एक साल में तीन तीन बार ऐसा लाकर ग्रडंगे उत्पन्न कर रही है, ऐसा वातावरण उत्पन्न कर रही है कि काम करना यहां पर ग्रसम्भव हो गया है। मैं भ्राप को उदाहरण दे रहा था इटली का। 1919 में जब वहां के सदन का चुनाव हुआ। तो तीन पार्टियां भायीं । एक पापूलर पार्टी थी, जनसंघ से जिस की समानता की जा सकती है, दूसरी पार्टी सोशलिस्ट पार्टी थी जिस की लिमये जी की पार्टी से समानता की जा सकती है। तीसरी फासिस्ट पार्टी थी। उस ने क्या किया कि जैसे प्राज प्राप कर रहे हैं, घेरा डालो, मान्दोलन करो, ऐसा ही उन्होंने भी किया । घेरा डालो म्रान्दोलन चलाया जैसे ग्राप चलाते हैं. कोई भी सरकार का शासन हो, उस को तोडा जाय। फासिस्टों ने भी इसी प्रकार से घेरा डाला। नतीजा क्या हम्रा? रोम पर मार्च हम्रा। काले कुर्त्ते पहनकर के उन्होंने मार्च किया जैसे कि भ्राज जनसंघ के लोग काली टोपियां लगाते हैं। तो डेमोक्रेसी को नष्ट करने के लिए थोडे से लोगों ने रोम पर घेरा डाला। रोम के घेरे के कारण 35 मादमियों के हाथ में इटली का शासन द्याया । फासिस्ट पार्टी की सरकार बनी । लोकतन्त्र समाप्त हो गया । ऐसा ही समय द्याज हिन्दुस्तान के सामने उपस्थित हो गया है । जब कोई बात हो, घेरा डालो

कोई बात हो बन्द करो । ग्राज में पूछना चाहता हूं कि पचास लाख की रेलवे की प्रापर्टी जो करीब एक महीने के भ्रन्दर उखाड़कर कोंक दी गई, यह किस की सम्पत्ति थी ? यह कांग्रेस की सम्पत्ति थी। ग्राप को इस में डिस्टिन्शन करना पडेगा कि राष्ट्र की सम्पत्ति नया है ग्रौर गवर्नमेंट की सम्पत्ति क्या है ? राष्ट्र का अर्थ गवर्नमेंट नहीं। गवर्नमेंट शासन चलाती है, माती जाती है। राष्ट्र शास्वत है ग्रौर गवर्नमेंट का परिवर्तन हो सकता है। इस बात को ग्राज समझना चाहिए । ग्राज 50 लाख की रेलवे की सम्पत्ति उखाड कर फेंक दी बई। यह जनता का रुपया था। यह हमारा द्याप का रुपया था। राष्ट्र की सम्पत्ति को नष्ट किया है। जहां भी कोई ग्रान्दोलन होता है, टेलीफोन काट दिये जाते हैं, ऐलेक्टिक काट दी जाती है। यह किस के खिलाफ भान्दोलन है ? यह जनता के खिलाफ भ्रापका श्रान्दोलन है। श्राप हिन्दुस्तान में श्रराजकता कायम करना चाहते हैं, कैयास कायम करना चाहते हैं। तो ग्रगर ग्राप जनता में ग्रराजकता कायम करना चाहते हैं तो श्राप को यह भी मालूम होना चाहिए कि ग्रराजक राज्य के बाद ग्ररिस्टाटिल की ध्योरी के ग्रनसार कौन सा राज्य ग्राता है ? ग्ररिस्टाकेसी के बाद डेमोकेसी माती है, डेमोकेसी के बाद मोबो-केसी भाती है और मोबोकेसी के बाद डिक्टेटर-शिप त्राती है । त्राज हिन्दुस्तान में श्राप डेमोकेसी को मोबोकेसी में परिणत करने जा रहे हैं। ग्रगर यह चीज चलती रहीं तो दूसरे दिन फिर डिक्टेटरिशप मा कर रहेगी। फिर यह पालियामेंट नहीं रहेगी, ग्राप नहीं रहेंगे, इम नहीं रहेंगे श्रौर हिन्दुस्तान में लोकतन्त्र नहीं रहेगा।

दूसरा एग्जाम्पल में फांस का देता है फांस की घारमी बड़ी शक्तिशाली घारमी थी ....

एक मामनीय सदस्य : जर्मनी का भी उदाहरण देंगे .....

भी रघनाथ सिंह: मैं जर्मनी का भी उदारहरण दुंगा । भ्राप परेशान न हों । मैं फास का भी उदाहरण दे रहा था। फर्स्ट वर्ल्ड वार में फांस ने युद्ध जीता और बड़ी वीरता के साथ फोंच पीपुल ने युद्ध जीता। फर्स्ट वर्ल्ड वार के बाद फांस में क्या हुन्ना? फासं के पार्लियामेंट में नौ पार्टियां माई । एक दो नहीं नौ-नौ पार्टीज हुई जैसे हमारे यहां भी बहुत सी पार्टीज हैं। फिर कोई गवर्नमेंट फासं में 6 महीने से ज्यादा फांस की पालिया-मेंट ने चलने नहीं दिया। वहां पर भी यही भपने यहां जैसे नारे, भीर प्रदर्शन गवर्न-मेंट के खिलाफ होते रहे। परिणाम क्या हुम्रा कि जब फांस पर हिटलर ने भ्राक्रमण किया तो जिस फांस ने 1914 की लडाई में चार वर्ष तक जर्मनी का मकाबला किया वह फांस दुसरी लड़ाई में दो हफ्ते तक भी जर्मनी के खिलाफ न ठहर सका । हिटलर ने सारे फांस पर घ्रधिकार कर लिया । पार्लिया-मेंट की नौ नौ पार्टियों ने जैसे ब्राज हम ब्रौर ग्राप मारल डाउन करते हैं, डिमारलाइज करते हैं, जनता को वहां डिमारेलाइज कर दिया, राजनीतिज्ञों को डिमारेलाइज कर दिया और जब मारेलिटी की जरूरत श्रायी, तो मारेलिटी गायब, श्रीर मारेलिटी गायब तो देश गायब।

भ्रब मैं तीसरा उदाहरण का देता हुं यद्यपि मैं वह देना नहीं चाहता था। जर्मनी में केवल 6 ग्रादमी थे, हिटलर गोरिंग, रिवनटाप, हैस म्रादि, मिलकर म्यनिच में तय किया कि हम को जर्मनी पर शासन करना चाहिये...

श्री हरि विष्णु कामत : रिवेनट्राप बाद में ग्राये।

िश्री रघुनाथ सिंहः जी हां, वे बाद में म्राये ।

भी काशीराम गुप्त : उपाध्यक्ष, महोदय, ये डिक्टेटरिशप पर बोल रहे हैं या श्रविश्वास प्रस्ताव पर बोल रहे हैं।

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श्री राम सेवक यादव : जर्मनी की डिक्टेटरशिप पर बोल रहे हैं।

भी रघुनाथ सिंह : जो ग्राप करना चाहते हैं, उसी पर बोल रहा हूं। जो दूसरे देशों में हुन्ना है, वही यहां कायम कर के हिन्दुस्तान की डेमोकेसी को ग्राप नष्ट करना चाहते हैं उसी की एक्जाम्पल्ज देना चाहता हूं।

जब जर्मनी के 6 भादिमयों ने तय किया कि हमें जर्मनी पर शासन करना है, शासन की व्यवस्था पर गोरिंग की जो स्पीच हुई उसमें उस ने कहा कि जर्मनी में पहले कन्फुयुजन पैदा किया जाय, पहले जर्मनी में कैम्रोस पैदा किया जाय, उस के बाद **ढेमो**केसी के प्रति लोगों में ग्रनास्था पैदा की जाय । वही बात हुई, जहां, हिटलर चनाव में हिण्डनबर्ग से हारा था, जनता ने उसको बोट नहीं दिया, लेकिन वही हिटलर, पार्टी के कारण, देश में केश्रोस पैदा करने के कारण वह हारा हम्रा हिटलर वहां का राष्ट्रपति बना, जनता ने उसको राष्ट्रपति बनाया भौर राष्ट्रपति बनने के पश्चात नाजी पार्टी आई भीर डेमोकेसी उस देश में खत्म हो गई । इस डेमोकेसी के खत्म होने के बाद संसार ने देखा दितीय महाभयंकर युद्ध हुन्रा। मैं ग्रापसे कहना चाहता हूं कि जो दुनिया के दूसरे देशों में हुन्ना है, जो विरोधी पार्टियां भ्रराजकता पैदा करती हैं, उस देश मोकेसी को नष्ट करना चाहती हैं उस तुफान में उस महासमुद्र की लहर में वे घपोजिट जीटियां भी उसी तरह से नष्ट होती हैं, पसे व्हलिंग पार्टी नष्ट होती है।

श्री राम सेवक यादवः हम डेमोकेसी को रवना चाहते हैं।

श्री रघुनाथ सिंहः मैं ग्रब दूसरी बात कहना चाहता हूं। मैं हिन्दुस्तान के ग्राम-वासियों को धन्यवाद देना चाहता हूं। हमारी ग्रामीण जनता जो त्रिवेदी जी के इन्द्र के कारण भ्राज वस्त हैं . . . (व्यवधान) इन्द्र से वस्त है, लेकिन इन्द्राजी के साथ है। श्राज कहीं भी ग्रामीण जनता श्रापके श्रान्दोलन के साथ नहीं है, क्यों साथ नहीं ? इस वास्ते साथ नहीं है कि वह खतरे का अन्दाजा समझती है, खतरे का सामना करती है, पार्लियामेंट में बहस करने से या कांग्रेस को गालियां देने से ग्रन्न पैदा होने वाला नहीं है । हिन्दुस्तान की भूमि में ग्रन्न पैदा होने वाला है परिश्रम से, काम से, लगन से श्रीर जब हमारा नैतिक बल ऊंचा रहेगा । इसलिये मैं ग्रामीण हिन्दुस्तान की जनता को धन्यवाद देता हूं कि भ्राज वह हिस्दुस्तान के इस खतरे को समझती है और खतरे को समझ कर आपके इस थोथे नारे में नहीं ग्रा रही है। मैं हिन्दुस्तान के स्ट्डेन्ट्स से, टीचर्स से श्रौर श्रन्य लोगों से निवेदन करना चाहता हूं कि श्राप विरोधी पार्टियों के इन थोथे नारों में ना प्रावें। इन का काम हिन्दस्तान में भ्रराजकता पैदा करना है ग्रौर ग्रराजकता पैदा करने के बाद **इस** डेमोकेसी को नाश करना है, केश्रीस के बाद क्या होगा--ईश्वर जाने।

Motion

श्री मधु लिमये : उपाध्यक्ष महोदय, पिछले तीन ग्राम चुनावों में कांग्रेस ने मुसलभानों से कहा..

श्रीत्यागी : इन्हें कैसे इजाजत मिल गई?

श्री मधु लिमये: मुसलमानों से कहा कि कांग्रेस अकेली ऐसी संस्था है, जो मुसलमानों को संरक्षण दे सकती है और इस तरह आप बराबर तीन ग्राम चुनावों में मुसलमानों का बाट हासिल करने की कोशिश करते रहे भ्रौर सत्ता में बने रहने का प्रयास करते रहे, लेकिन ग्राज मैं यह बतलाना चाहता हूं कि कांग्रेसी राज्य में मुसलमाना की क्या हुगति 1575

हुई है, मैं सिर्फ एक ही बात रखना चाहता हं—

"Between 23rd and 24th September, 1965, the I|C, R.A.C., O.P. Bakhasar L.C. Shri Laxman Singh and Prem Singh, Patwari, Bakhasar, Rajasthan, Dhanies of Mohammadon and Jhande of village Khundki, and having raped three women of their family, murdered all their 14 members including women and children and buried corpses in the sand dunes. Apart from the other belongings, they also forcibly took away ornaments weighing 10 tolas and Rs. 3,350 cash belonging to their family from Hem Raj Raika Bakhasar who kept these valuable on their behalf in his safe custody, and other valuables were taken away. Though the incident happened at a distance of hardly three miles from police station of Bakhasar, no action was taken by the police in this regard. It is said that all the three culprits have been moved from Bakhasar for present."

भी सत्यनारायण सिन्हाः यह कहां से लेग्राये हैं।

भी मधुलिमये: एक ग्रौर बात बतलाता हूं। इनमें से—

"Evacuation by force of Muslim population from Dedusar. Rajasthan: On 17th September. 1965, during the night, the RAC, revenue staff and others used force against 300 helpless Mohammedan families of Dedusar and compelled them to evacuate Pakistan. They were not allowed to take away property with them. Only a fraction of this property has been deposited with Government and the rest was distributed among themselves by the RAC."

ग्रब मैं ग्रापकी इजाजत से . . . .

**एक मानेनीय सदस्य** : यह कौन से प्रखबार में से है ?

भी मध लिमये : उस बारमेर जिले के जिला प्रमुख हैं, उनकी यह रपट सदन की टेवल पर रखना चाहता है, मैं सदन का समय बरबाद नहीं करना चाहता हं। (व्यवधान) मैं यह निवेदन करना चाहता हूं कि राजस्थान के एक मंत्री श्री परशराम कदेरना ने इसके सम्बन्ध में रपट पिछले साल दी थी, लेकिन राजस्थान के मख्य मंत्री सुखाड़िया साहब ने भाज तक इसके बारे में कोई कार्यवाही नहीं की है और केवल इसके कारण कि वर्तमान प्रधान मंत्री को गद्दी नशीन करने में राजस्थान के मुख्य मंत्री का भी हाथ रहा। धाज मैं इस सदन से मांग करता हूं कि इस सरकार में हमारा विश्वास नहीं रहा, मोहन लाल सुखाडिया को एकदम निकाला जाना चाहिये, क्योंकि उसके पास जो रपट भाई थी. उसके बारे में उसने कोई कार्यवाही नहीं की है।

Shri Raghunath Singh: Is it a vote of no confidence here or in the State?

श्री सब् लिसबे: ग्रत्पसंख्यक लोगों की रक्षा करने का काम केन्द्र सरकार का है, मैं संविधान की धारा ग्रापके सामने रख सकता हूं।

भी स्थागी: श्रापका इरादा राजस्थान से खडे होने का है ?

श्री मधु लिमये: अल्पसंख्यक लोगों के हितों की रक्षा करने का काम केन्द्र सरकार का है। मैं इनके साथ कोई हुज्जत नहीं करना चाहता हूं। ये लोग मेरा समय विगाड़ रहें हैं।

Mr. Deputy-Speaker: It is a no confidence motion against the Central Government, not against the Sukhadia Government.

श्री मध लिमये: ग्रब एक मामला ग्रीर रखना चाहता हं। इस केन्द्रीय सरकार के व्यापार मंत्री ने एक एक्सपोट प्रमोशन स्कीम के नाम पर इस देश को इस तरह से बरबाद किया है और विदेशी मद्रा की इतनी ज्यादा कमी देश में पैदा की है, कि उसकी वजह से सरकार को बाध्य हो कर ग्रवमल्यन का फैसला लेना पड़ा, ग्रमरीका के सामने घटने टेकने पड़े। मैं इस सभय एक ही मामला छेड़ना चाहता हं-यह निर्यात प्रोत्साहन योजना के मातहत जो सती कपड़े की मिलें हैं, उनको रुई का भ्रायात करने का विदेशों से परवाना मिला था. लेकिन शर्त यह थी कि वे केवल रुई ग्रायान करें ग्रीर रुई का इस्तेमाल करेने वाली जो मिलें हैं, उन्हीं को यह रुई बेचें। बाद में सरकार ने इसमें परिवर्तन किया श्रीर जो कृतिम फाइबर, स्टेपल फाइबर पोलिथीन फाइबर नाइलौन फाइबर है उसका समावेश इसमें किया। लेकिन यह शर्तथी कि ग्रायात करने वाली मिलें स्वयं इस स्टेपल फाइबर कृतिम फाइबर को इस्तेमाल करें। बाद में तीसरा परिवर्तन किया गया स्रोर यह इजाजत दी गई कि इस श्रायात किये गये कविम फाइबर को इसका खुद इस्तेमाल करने वाली दूसरी मिलों को टैक्सटाइल कमिश्नर की इजाजत से यह परवाना बेचा जा सकता है। बाद में ग्रीर परिवर्तन किया गया कि यह भी बेचा जा सकता है इस शर्त पर कि स्टेपल फाइबर जिस मिल को बेचा जायगा वह मिल स्वयं इस माल का इस्तेमाल करेगी।

बम्बई में क्या हुन्ना ? बम्बई की 54 मिलों को इस तरह का लाइसेन्स दिया गया। इन मिलों ने श्रपने लाइसेन्स धनराज नाम की मिल को बेचा जिसका कि दिवाला निकल रहा था . . . .

भी त्यागीः वह तो मिल का कसूर है।

श्री मचु लिसये : ग्राप चुप बैठिये मैं पूरी बात रख रहा हूं। धनराज मिल को बेचा श्रीर यह खरीदने के लिये एक कम्पनी सामन ग्राई—मधुमूदन गोवरधन दास नाम की। जब इस कम्पनी के पास यह लाइसेन्स चला गया तो सारे कानून तोड़कर बिना मिलों को पूछे हुए मधुमूदन गोवरधन दास कम्पनी ने टैक्सटाइल कमिश्नर के दफतर में प्रखीं दे दी ग्रीर इनके लाइसेन्स में परिवर्तन किया गया लाइसेन्स जिनके नाम था

श्री रघुनाथ सिंहः मैं प्वाइंट ग्राफ़ ग्रार्डर रेज करना चाहता हूं ग्रण्डर रूल 353।

भी मधु लिमये: उपाध्यक्ष महोदय ग्राप मेरा समय बचा लीजिये।

Shri Raghunath Singh: Sir, on a point of order, under rule 353. He cannot make an allegation against a Minister without giving him notice. The rule is like that no allegations of a defamatory or incriminatory nature shall be made by a Member against any person unless the Member has given previous intimation to the Speaker and also to the Minister concerned so that the Minister may be able to make an investigation into the matter and reply (Interruptions.)

Mr. Deputy-Speaker: He has not made any allegation against any Minister.

श्री सथु लिसये: ग्रव इसके बारे में प्रक्रिया यह है कि एक ग्रधिकृत ढंग से लेटर ग्राफ ग्रथारिटी ज्वायेंट कंट्रोलर ग्राफ इम्पोर्ट ऐंड एक्स्पोर्ट के ढारा दी जाती है, ग्रीर यह जो ग्रथारिटी दी जाती है उसके लिये ग्रजी देनी होती है जो लाइसेंस लेता है उसको । ग्रव लाइसेंस जिनको दिये वह मिलें थीं । बेचे गयं धनराज मिल को, लेकिन तब्दील करवाया, लेटर ग्राफ ग्रथारिटी प्राप्त किया एक ऐसी कम्पनी ने जिसको कोई ग्रथारिटी नहीं थी, प्रधिकार नहीं था । प्रब मैं निवेदन करना चाहना हूं कि ज्वायंट कंट्रोलर के कार्यालय में इस तरह की धांधली चल रही है कि वह प्राइमी सीधा वहां जाता है भौर रसीद दे देता है, फाइलों में नोटिंग है, भौर यह लाइसेंस सम्बन्धी प्रधिकारपत्र प्राप्त किये जाते हैं। जिन को पहले लाइसेंस दिया या उन मिलों को इसका पता तक नहीं था। मैं निवेदन करना चाहता हूं कि उन फाइलों में इस तरह की नोटिंग हैं। जब यह कानून है कि जिनके नाम से लाइसेंस है उनको डाक के द्वारा वह पहुंचाया जाता है लाइसेंस सम्बन्धी प्रधिकारपत्र भ्रादि । लेकिन मधुसूदन दास गोबरधन दाम पर चूंकि व्यापार संत्री की इनायत थी . . . .

**उपाध्यक्ष महोदय**ः ग्राप का समय समाप्त हो गया ।

श्री मधु लिमये : ग्रभी मैं बहुत थोड़ा बोला हुं। दस मिट तो दीजिये।

ब्राज मैं कह रहा हूं कि व्यापार मंत्री को, क्यापार सचिव को, कंट्रोलर प्राफ इप्पोर्ट खेंड एक्स्पोर्ट को भ्रीर टेक्सटाइल कमिश्नर, इन चारों को तुरन्त निकाल दिया जाये। व्यापार मंत्री को जब तक धक्का मार कर प्रधान मंत्री नहीं निकालेंगी तब तक इस सरकार के ऊपर कोई विश्वास नहीं रखेगा। ब्राज श्रविश्वास प्रस्ताव का मै इसलिये समर्थन कर रहा हूं \*\* श्राज मदन में में श्रारोप करता हूं भ्रीर इसको साबित करने के लिये तैयार हूं। इसलिये मेरी मांग है... (श्रविष्यान) मैं मारे दस्तावेजों को श्राप की सहमित से सदन पटल पर रखना चाहता हूं।

Mr. Deputy-Speaker: You should give notice. No notice has been given.

श्री मधु लिसये : दे दिया है नोटिस । प्रधान मंत्री के साथ मेरा लम्बा पत्र-ब्यवहार चल रहा है। प्रधान मंत्री चुप्पी माधे हुए हैं। इसंलिये मुझे सदन में निवेदन करना पड़ रहा है।

Motion

Shri G. N. Dixit (Etawah): He is making allegations; all these things should be expunged.

श्री बागड़ी (हिसार) : भ्रष्टाचारी मंत्रियों पर खुला ग्रारोप है ।

Mr. Deputy-Speaker: You are making allegations against the Minister, now; you should have given notice please sit down.

भी मधु लिमये : डेड़ महीने से पत्र-व्यवहार चल रहा है । सब नोटिम दे दिया है । . . . (व्यवधान) यह रिपोर्ट में है । पब्लिक झकाउंट्स कमेटो को सही करना पड़ेगा । मैं भ्राप के मामने सबूत प्रस्तुत कर रहा हूं ।

**भी त्यागीः** मेरा प्वाइंट स्राफ स्राईर है।

I wonder if you have followed what my hon. friend has said\*\*\*

Shri Madhu Limaye: No, I have not named them.

श्री रघुनाथ सिंह: जब श्री दीक्षित ने यह बात कही तो श्री यादव ने कहा कि श्राप ने भी ग्रेश्चर निया होगा । एक सदस्य दूसरे सदस्य

श्री राम सेवक यादवः यह ग्रमत्य भाषण है...(व्यवचान)

भी रखुनाथ सिंहः इसको एक्स्पन्ज किया जाये ।

<sup>\*\*</sup>Expunged as ordered by the Chair, see col. 1581.

भी राम सेवक यादव : ग्राप पहले रेकार्ड को कंसल्ट कीजिये कि क्या कहा गया है।

Shri Tyagi: Either he must be made to withdraw them or they must be expunged.

भी मन् लिययेः गलत है, मैंने किसी का नाम नहीं लिया है । मैंने दफ्तरों ग्रीर कार्यालयों का नाम लिया है।

जपाष्यक महोदय: श्रव श्रापका समय बत्म हो गया है, श्राप समाप्त कीजिये।

श्री मणु लिसयेः मैं खत्म कर रहा हूं। नेरा समय बरबाद किया गया है। मुझे तीन मिनट क्रीर दीजिये।

यह लाइसेंम इकट्ठा करने का काम मधुसुटन दास गोवरधन दास कम्पनी की ऐसोशिएट फर्म

Mr. Deputy-Speaker: You have made an allegation against the Commerce Minister. You should have given notice,

भी मधु लिमये: मैंने नोटिस दिया है।

Mr. Deputy-Speaker: I have not received any notice. If you do not withdraw these remarks, they will be expunged.

श्री मर्षुं लिमये : मैं सदन पटल पर दस्तावेज रख रहा हूं।

Mr. Deputy-Speaker: No, I do not accept it. You cannot place anything on the Table. I am not going to accept it.

भी मधु लिमये : पब्लिक स्रकाउंट्स कमेटी की रिपोर्ट में इसका उल्लेख है । आप पब्लिक स्नकाउंट्स कमेटी की रपट को एक्स्पण्ज कीजिये, मोरारका साहब को एक्स्पण्ज कीजिये । मैं मबूत दे रहा हूं । मधुसुदन दास गोवरधन दास कम्पनी की ग्रसोसिएटेड फर्म यूनिवर्सल इम्पोर्ट ऐंड एक्स्पोर्ट एजेन्सी कम्पनी है, एक पर्सन यानि व्यक्ति नहीं है ।

Motion

**उपाध्यक्ष महोदय**ः ग्रबग्राप समाप्त कीजिये । श्री राजा राम ।

श्री मधुलिमयेः मेरासमय खराव किया गया है। प्रधान मंत्री जी स्नारही हैं। वह ग्राप को बतलायेंगी । डेढ दो महीने से उनके साथ मेरा पत्र-व्यवहार चल रहा है। पब्लिक श्रकाउंट्स कमेटी की रपट है। मैं एक एक बात को साबित करने के लिये तैयार हं। सभी काननों को तोड़ कर भ्रष्टाचारी साम्राज्य फैलाया गया है ग्रीर करोड़ों रुपये, श्ररबों रुपये व्यापार मंत्री की वजह से बरबाद हए हैं श्रीर श्राज देश की यह दुर्गति हुई है। मैं यह सारे कागजात सबत के तौर पर सदन पटल पर रख रहा हं। . (ब्यवधान) दस्तावेजों को यहां रखने से आप मना नहीं कर सकते । . . . (स्थवधान) कोई नियम नहीं है रोकने वाला । . (व्यवधान)

श्री राम सेवक यादव : भ्रव मैं समझ पाया कि श्री मधु लिमये को क्यों रोका जा रहाथा।

उपाध्यक्ष महोदयः ग्रब माननीय सदस्य समाप्त करें। श्री राजा राम।

भी मधु लिनये : मेरा प्वाइंट भ्राफ भाईर है ।

Mr. Deputy-Speaker: There cannot be any point of order between one-Member's speech and another's.

भी बागड़ी : इप्रारं सदन में कोई प्रस्ताव है तो बगैर पड़े हुए उसका फैमला कैसे हो सकता है। यह भ्रष्टाचार का मामला है। प्रधान मंत्री बैठी हुई सुन रही हैं। श्री मधु लिसये: मेरा प्वाइट ग्राफ ग्राडर है रूल 369 के ऊपर । कागज रखने के सम्बन्ध में ।

जपाध्यक्ष महोदयः ब्राडंर, ब्राडंर।

भी मथु लिसये : मैं सदन के टेबल पर दस्तावेज रखना चाहता हूं।

भी राम सेवक यादव : म्राखिर कोई कायदा कानून होता है।

श्री मधु लिमये: ग्राप कायदे कान्न से चलिये। मेरा प्वाइट ग्राफ ग्राडर मुनिये। रूल 369 के मातहत मेरा प्वाइट ग्राफ ग्राडर है।... (व्यवधान)

Mr. Deputy-Speaker: If you do not sit down, I will have to ask you to go out....You have finished your speech; I will not hear anything more from you.

श्री मधुः लिमये: दस्तावेज रखने दीजिये। मैं सारे दस्तावेज रख रहा हूं। व्यापार मंत्री का श्रपराध साबित हो जाता है।

## 14 hrs.

Mr. Deputy-Speaker: There cannot be any point of order between one Member and another.

Shri Mohammed Koya (Kozhikode): Raising a point of order is our right. Under what rule does the Chair say there cannot be any point of order? (Interruption),

Mr. Deputy-Speaker: I am not going to hear any point of order.

Shri Tyagi: They are placing on the Table certain papers which pertain to some abstracts from the Public Accounts Committee. Nobody can object to that. But as regards his allegation that\* there are no papers to substantiate that charge. Therefore, those words must be withdrawn.

श्री मधु लिमये: ग्राप ने कागजात देखे हैं? (श्रावचान) नहीं, नहीं करते रहेंगे? नहीं का क्या मतलब है। ग्राप मेरा प्वाइंट ग्राफ ग्राइंट सूनिये।

Mr. Deputy-Speaker: You cannot bring any papers and place them on the Table of the House.

श्री मणु सिमये : ग्राप तो कहते हैं कि मैं दस्तावेज नहीं रखने दंगा ।

श्री राम सेवक यादव : भ्रष्ट लोगों को वचाइये नहीं ।

बाहर गोली चल रही है।

भी हुकम चन्द कछवाय (देवास) : मेरी बात सुन लीजिये, उपाध्यक्ष महोदय । मेरी बात ग्रापको सुननी पड़ेगी । बाहर टीयर गैंस छोड़ी जा रही है, लाठी चार्ज किया जा रहा है, गोली चल रही है । लोगों पर लाठियां बरमाई जा रही हैं । (अथवधान)

इस तरह से सदन की कार्रवाई नहीं चल सकती है । बिल्कुल कार्रवाई नहीं चल सकती है।

Mr. Deputy-Speaker: Order, order. Please sit down.

श्री हुकम चन्द कछवायः बाहर जा कर पहले देखें। वहां पर क्या हो रहा है, इसको भ्राप देखें। सदन की कार्रवाई स्थागित करें।

Mr. Deputy-Speaker: Order, order. Please sit down.

श्री हुकम चन्य कछ्वाय : मेरी बात सुनिये। पुलिस जो गोली चला रही है, उसको पहले जा कर देखें। साध् सन्यासियों को मारा जा रहा है। महिलाग्रों को मारा जा रहा है (व्यवधान)

Mr. Deputy-Speaker: Order, order. Please sit down.

<sup>\*\*</sup>These words have been expunged, as ordered by the Chair, see cols. 1581.

श्री हुकम चन्द कखबाय : मेरे अनर लाठियां पड़ी हैं। मेरे ये जो घाव हैं, इनको ब्राप देखें। पुलिस की लाठियों से ये धाव लगे हैं। कार्रवाई यहां की मैं बिल्कुल नहीं चलने दंगा।

Mr. Deputy-Speaker: Order, order. Please sit down.

श्री मधु लिमये : पुलिस ने लाठियां मारी हैं ?

श्री हुकम चन्द कछ्वाय: देखिये, पुलिस ने मुझे ये लाठियां मारी हैं। इस तरह से कार्रवाई सदन की नहीं चल सकती है। कार्रवाई नहीं चलने दी जायेगी। सदन को स्राप्त स्थिगित करें। बाहर जा कर देखें क्या हो रहा है स्रीर किस प्रकार से लोगों को मारा जा रहा है।

Mr. Deputy-Speaker: You may file a complaint. You cannot come and disturb the proceedings of the House like this.

भी हुकम चन्द कछवाय : श्री प्रटल बिहारी वाजपेयी घायल पड़े हुए हैं। ऐसी प्रवस्था में क्या यहां कार्रवाई चल सकती है?

Mr. Deputy-Speaker: Please withdraw from the House,

श्री हुक्स चन्द कछ्वायः इस प्रकार से कार्रवाई नहीं चल सकती है। पहले स्थिगत कीजिये हाउस को ग्रीर यह जो गोली चल रही है इसको स्कवाइये।

Mr. Deputy-Speaker: This is gross disorderly behaviour. You come and create noise. I am asking you to go out of the House.

श्री राम सेवक याववः बाहर लाठी चल रही है, गोली चल रही है। मैं चाहता हूं कि माननीय प्रधान भंत्री सदस्यों को बतायें कि मामला क्या है? लोक सभा के प्रिमिक्ट्म के ग्रन्थर यह हो रहा है।

Mr. Deputy-Speaker: Shri Kachhavaiya is unnecessarily disturbing the proceeding of the House and shouting at the top of his voice. Please go out.

**एक माननीय सदस्य** : पहले किसने मारा है ।

श्री हुकम चन्द कछवायः पुलिस ने पहल की है।

श्री राषेसाल व्यास (उज्जैन)ः पुलिस को पत्यरों से मारेंगे तो क्या पुलिस फूल बरसायेगी?

Mr. Deputy-Speaker: If Shri Kachhavaiya does not go out, I will have to take action. I ask Shri Kachhavaiya to go out. Please go out.

श्री हुकम चन्द कछवायः भ्राप जा कर देखें कि किस तरह से लोग मारे जा रहे हैं।

Mr. Deputy-Speaker: Please go out, Mr. Kachhavaiya. You cannot go on like this.

श्री बागड़ी: उपाध्यक्ष महोदय, . . .

उपाध्यक्ष महोदयः ग्राप बैठ जाइये ।

भी बागड़ी: सुन तो लें। बाहर गोली चल रही है।

Mr. Deputy-Speaker: Order, order. There must be some order in the House. I ask Shri Kachhavaiya to go out from the House.

(Shri Hukam Chand Kachhavaiya then left the House)

Shri Tyagi: My information is that firing has not been resorted to. (Interruption). It is only teargas which has been used, I am told.

Mr. Deputy-Speaker: Order, order. Shri Rajaram.

Shri Rajaram (Krishnagiri): Mr. Deputy-Speaker, Sir, I rise to support the motion of no-confidence in the Council of Ministers moved by Shri U. M. Trivedi. In the year 1962, our party, that is the DMK, launched

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an agitation to hold the price-line. But the Government has not heeded our advice. our warning. Government has never cared to follow strict financial discipline. They have been recklessly spending and wasting the poor tax-payers' money. The poor, middle-class people are hard hit the rise in prices. My leader, C. N. Annadorai, had launched satyagraha and along with so many MPs, so many MLAs and others and volunteers and so on, they went to jail because the price-line was not held. Even after that advice, the Government has not come forward to keep the price-line in level. Now, the Government, without any consideration, devalued the rupee. After they devalued the rupee, they have come out with the statement that the country is not going to see any rise in the prices. After that, the Government itself has raised the prices of foodstuffs and also the prices of toilets and so many other thongs by six to 10 per cent if not more. So, the prices and the price-level are day day going up. If we leave these affairs like this, if we leave the administration like this, I am afraid the country will face a very big crisis in the near future.

Nowadays, we are taking a bag and a pocketful of notes to go to market to buy rice. If this administration continues, if the same Congress rule continues in this country, just like the past 19 years; the day will dawn in the country when the people will carry a basketful of notes and bring just a pocketful of rice. That will be the fate of the country. So, the Government must come forward to maintain the price-level in our country. When they declared devaluation, the Ministers came forward with statements that we going to earn foreign exchange. Our earning of foreign exchange has been Rs. 800 crores and we were exporting articles worth about Rs. 800 crores. We are exporting tea, jute and cotton materials worth about Rs. 400 crores, now. According to the statement given by the Indian Chamber of Commerce, Calcutta, our export is facing a crisis now. So, after devaluation, our country is facing another crisis now.

About this devaluation, one gentleman has written as follows:

"If devaluation could have increased exports automatically all the less developed countries would have resorted to it. valuation is a luxury resorted to by developed countries who have surpluses to sell. No poor country has resorted to devaluation with a view to increasing ports. I see a dark future for the country. Exports during the last two months after devaluation have been reduced to an extent that they are much less than at any time in any similar period in the last 20 years."

This has been said not by an ordinary person but an eminent man like Shri Manubhai Shah, our Commerce Minister. This is the fate of our country. Even after this devaluation, our Government is expecting that the people must have confidence in the Government. These things have happened because of the faulty and wrong policies which have been adopted by the Government in the past 19 years.

Now, I come to the steel About the steel plant, you know our Salem is asking for a steel plant. While Salem is asking for a steel plant in the year 1963-this is the record.-when Shri C. Subramaniam was the Minister of Iron and Steel, we wanted a steel plant for State, but the Central Government had come forward and given an Iron Minister but not a steel plant. While the Minister was replying to the debate on the Demands for Mr. Morarka, PAC Chairman, interrupted him and asked, "What about Salem?" Our Iron Minister said, with a smile:

"It is a Third Plan project. I am glad my hon. friend, Shri

[Shri Rajaram]

Morarka, is taking some interest in Salem...As I have already stated at many places, we have asked Messrs Dastur and Company to prepare a detailed project report. The project report is under preparation and will be available by the end of this year. I can assure the House that all possible steps will be taken for the expeditious implementation of this project in Salem."

This was the assurance given by the Minister of Iron and Steel, Mr. Sub-ramaniam, on the floor of this House in 1963.

A delegation of the Salem-Dharmapuri Chamber of Commerce met the leader of the Congress Party and the Prime Minister, Mrs. Indira Gandhi. The Hindu dated October 16 published a despatch from its Special Correspondent under the four column heading "Salem Steel Plant in Fourth Plan certain, says Kamaraj: Delegation meets P.M." It went on to say:

"The Prime Minister, Mrs. Indira Gandhi, has assured a delegation of the Salem-Dharmapuri Chamber of Commerce that she would give earnest consideration to the inclusion of the Salem Steel project in the Fourth Plan.

The Congress President, Mr. K. Kamaraj, was reported to have told the delegation today that the inclusion of the project in the Fourth Plan was a certainty."

The Minister says it is a certainty in the third plan. Mr. Kamaraj says it is a certainty in the fourth plan. The Hindu went on to say:

"The delegation got the impression that Mr. Kamaraj's assurance was based on an indication given to him to that effect by the Prime Minister recently."

This is not an ordinary paper; Hindu has given such a statement tothe people. Somehow before Mr. Subramaniam wanted to lay the foundation-stone of the steel plant Salem, he was removed to a tough job-the Food Ministry. After that, Mr. Sanjiva Reddy stepped in. wanted to put the red-tape over Salem project and thought of bringing the Vizag project. He immediately called for a consortium and we picked up a quarrel. They wanted to see that the people of Andhra and Madras go on picking up quarrels. After sometime, Mr. Sanjiva Reddy was shifted from that portfolio and he is now looking after the files of Dharma Teja.

The Salem steel plant project report is ready; the Vizag steel plant project report is ready. Then there is Hospet also. When they constructing Bhilai, Rourkela other projects and when they are going to invest Rs. 900 crores in the north in Bokaro, there is no grumbling, no murmur, no agitation. But when the south comes in, i.e. Madras, Andhra or Mysore, the Cabinet sits on our head. It is nothing but north conspiracy. If that is not a fact, then I can say that some big multimillionaire importer, who is importing Rs. 25 crores worth of alloy steel into this country is the stumbling block and is responsible for the Government not giving a steel plant to Salem, Vizag or Hospet. Even now, they have not come forward with a clear statement. After all, these projects in the south would together cost only Rs. 300 crores even after devaluation and not more. You are ready to give Rs. 900 crores to Bokaro, but not Rs. 300 crores for the three projects in the south. That is the fate of this country. That is the administration of this country. That is the mind of the north here.

In our parts, the Congress Party has got a political organ. In that they are preaching one party, one flag and **1**591

one leader. This was the slogan of Hitler in those days. I am asking my elder Congress brethren here, have they sacrificed so much for the sake of seeing a dictatorship raj in this country? If that slogan attains maturity, what will be the fate of democracy in India?

About planning, I have got a good comment on it. Here is a news item:

"How to get rich in Delhi?

Kedar Nath Sharma. Chairman of the Works Committee of the Delhi Municipal Corporation has an answer:

"Secure a contract for digging earth on the banks of the 15 mile Najafgarh drain, and dig out as much earth as you can. After sometime secure a second tract for filling up the places dug up by bringing earth from somewhere else."

The 'extremely foolish planning' of the drain, Mr. Sharma says, has turned it into a 'contractors' paradise'. The responsibility for this, according to him, is that of the flood control wing of the Delhi Administration and the Central Water and Power Commission."

Our Irrigation Minister, Dr. K. L. Rao said:

"We have had the Planning Commission in action for the last 15 years, but it has not stuck to any particular policy."

This is the certificate he has given to our planning!

Our Prime Minister went to U.P. and addressed a political conference there. According to the press statement, she is reported to have that "Any non-Congress government would be overthrown by a revolution". There is Tito and Nasser in the making! What else? Have we

come across an instance like anywhere else where the leader of a political party openly declared that no other party would be allowed to form the government? "If not through the ballot, we would sit tight over you with the aid of bullets" seems to be the political dictum dear to our Prime Minister. This astounding declaration is issued by the Prime Minister on the eve of the elections! This has been condemned in an editorial on October 10 in the paper Deccan Herald of Bangalore.

Interruptions-+\*

Mr. Deputy-Speaker: Order, order. None of these things will be recorded. The Press also will not report these things.

Interruptions.

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): Mr. Deputy-Speaker, Sir, I rise with a very heavy heart. My heart is not heavy because there is a no-confidence motion, because this seems to have become a regular 

Mr. Deputy-Speaker: Order, order. None of these things will be taken down.

Shrimati Indira Gandhi: Sir, nothing has been said in the course of this debate that we have not heard before. There has been the same disarray among the Members of the Opposition each one giving a diffeprescription for the nation's health. And yet, I welcome this opportunity to speak because of my own deep concern and very great distress at the atmosphere of violence and defiance of law which is prevailing in our country. I am sorry to say that this is being encouraged. Just now some hon. Members have drawn your attention which you said will not be recorded, to what is happening outside. I am not fully aware of the exact picture and I have sent

<sup>\*\*</sup>Not recorded.

[Shrimati Indira Gandhi]

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a note that they should find out immediately and let me know, but the earlier reports were somewhat conflicting. But this is a symptom of what is happening in many places. Whether it is amongst the students, whether it is amongst other sections of the people, there is a very deli-berate attempt to incite violence.

Shri Indrajit Gupta (Calcutta South West): Ask the Vice Chancellor of the Allahabad University.

Shrimati Indira Gandhi: I had a meeting with the Vice Chancellor of the Allahabad University only yesterday and also with the heads of other departments. In other towns where I go I have been meeting the people concerned with education.

Shri A. K. Gopalan (Kesargod): There is a statement in the papers today by the Vice Chancellor, Shri R. K. Nehru.

Shrimati Indira Gandhi: Statements may have appeared and more statements may appear also, but the picture has to be looked at from all sides and not just from one side.

I am one who abhors use of force in any circumstance, but when there is incitement to violence and when violence leads to acts of defiance of law, arson, looting, destruction of public property and valuable property such as transmitters, railway equipment and other things some of which are very difficult to get again, then there is no other way, it can only be met by force. This is what is, unfortunately, happening; violence leading to force, force leading to more violence and violence leading to more force. This is why I said I welcome this opportunity to speak I want to put this aspect before you.

I do not think the nation is in a state today when we can bicker over small things, take up small petty issues or other difficulties. This is a situation in which we must all pull together and think how to bring the situation under control and see what can be done so that we can again have normal life. It is merely a question of people airing their grievances. I have always said and I maintain that every grievance, every genuine demand, should looked into promptly, thoroughly and it should be dealt with. Some of the demands which are being made are demands which cannot be fulfilled.

Shri Hem Barua (Gauhati): To whom are you addressing this?

Shrimati Indira Gandhi: The mands are not all addressed to the Government; there are many people who are involved in this.

Shri Hem Barua: They should be looked into by you.

Shrimati Indira Gandhi: Those that come within our concern or any government's concern will be and are being looked into and I want to urge upon everybody concerned that they should be more prompt and more thorough.

But the question today is not of any particular demand. If you ask the students what demand are they now fighting for, they do not know themselves, they have forgotten what the original demand was. So it is not a question of demand, it is a question of the methods adopted and the manner in which their grievances are being ventilated, and I feel this is something which the Government must oppose however disagreeable it may be and whatever it costs because if you do not do it the cost is much greater in another way.

Sir, what is happening outside is, as I said, not an attack on the Government. I feel it is an attack on a way of life, on our values, on our traditions which we have so far cherished. We have in India followed certain paths. Whether it was Gandhiji, whether it was my father, they took this line from our own ancient teachings. They gave a modern meaning to the word "non-violence". and we struggled even during our independence along this traditional path. It was not a path that was understood then. I remember, as a small girl, we were made fun of, we were abused, we were scolded and we were ridiculed. But we believed it was the right path and we stuck to that path, It was the right path and we did succeed by that path. Then, again, we want to establish democracy in this country. There is mud-slinging from every side about authoritarian ways. but I doubt whether anywhere else in the world you will find a party with such a great majority putting up with so much from an extremely divided opposition. The opposition has an important role to play in a democracy, and we want to give the views of the opposition full consideration and all courtesy, and we do so. But I submit that sometimes they take advantage of it, and it is because of this that we witness some of the scenes which we are witnessing outside.

Shri Hem Barua: Not a correct approach.

Shrimati Indira Gandhi: Some of the methods which are used today are methods which are cutting at the very roots of democracy. Democracy cannot exist if the rule of law goes and if law and order are constantly being violated. It simply cannot exist.

One hon. Member just now quoted what he thought I had said. I am very sorry, Sir, this is not what I have said at all. I said that there are certain conditions in which there could be revolution, and I described those conditions at considerable length. It is not something that I can do in one or two sentences.

An hon, Member: It has appeared in some newspapers.

Shrimati Indira Gandhi: I do not know how many newspapers have printed it, but still it is not correct. And it is not something which I have said for the first time. I have exnumerous pounded this theory at meetings in many parts of the country. There are conditions in which a democracy cannot exist, and I am afraid if we do not deal very strongly with the situation now, we may come to such a pass. But, I say, in that particular meeting I was not discussing law and order, I was not discussing the political situation. I was not speaking about our Government in particular, but in the abstract, about governments, and I said that if the interests of the vast majority of the people were not taken into account and they got a feeling that the benefits were going to a few, then naturally the people would not stand it. It was a long explanation which I cannot repeat now.

I am sure hon. Members are aware what an extremely delicate and difficult job the police and the magistracy have to do. When they have not acted in time, I remember here in this very House how many complaints were voiced—why they did not act in time. But suppose they take strong action before a shop was looted or other violent action has taken place, then also they are criticised.

Now, it is true that once force is used, innocent people do suffer. It is something which unfortunately cannot always be helped. It is something which I deplore. My fullest sympathies are with those who get hurt or injured in this manner, and we must do all we can to help them. But when there is a large crowd it is not possible to distinguish as to who is innocent and who is guilty. Even when you do distinguish, if there is a lathi charge, it does fall on anybody who happens to be in the way.

As I said, Government cannot possibly allow persistent deflance of law. It has its responsibility to this House and to the people. It must deal with the situation and with all antisocial elements, and this Government is determined to do so. I certainly

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hope that we shall have the unreserved support of all sections of the House. But what I would like to say is, while as I said I abhor the use of force, at the same time, I must condemn the creation of situations which lead to the use of force.

Shri Vasudevan Nair: There the Government comes in.

Shrimati Indira Gandhi: I do not think the Government is to blame. The Government may certainly be blamed in some cases, but the inciting of people is certainly not done by the Government.

An hon. Member: It is done by the opposition.

Shrimati Indira Gandhi: Whoever has done it, I am not here to apportion blame. That is not the point. I am not speaking here to say whether you are wrong or I am right; I am only saying that we should get together now and try to make a concerted effort to deal with the situation.

Lapses do occur and all that we can do in that case is to try and minimise such occurrences. As I said before, violence is not our way of life. It is foreign to us and we want to keep it away from us. Our democratic system is in danger. We know that there are many other dangers to it. We have been threatened on our borders; we have been threatened other pressures; we have many internal difficulties. To face all this, must stand together and strengthen our democracy and our freedom.

I began the speech by saying that I am speaking with a heavy heart. It is not only because of the violence which we are witnessing now. Perhaps you have heard that the last two days I have spent in some of the worst affected areas of our country, in parts of Bihar and parts of Uttar Pradesh. There are people with genuine grievances, with very genuine

hardships. Their lives are at stake. But I did not hear one complaint from them; not one person came to me and said "give us this" or "give us that".

An hon. Member: Perhaps they said "give us food".

Shrimati Indira Gandhi: No, they did not. Every single peasant is trying to do whatever he can do. He is not interested in speeches, he is not interested in agitations and demands and force. He is trying to utilise every second of his time, every ounce of his energy to produce whatever he can, to retrieve whatever he can get. In this situation, we find people in the cities and so on, instead trying to see what they can do to help those people, because it is the most serious crisis which we have in this country, creating trouble starting agitations. This is the most serious crisis which we have. have had drought before. but, then, the season previous to it had not been so bad and there were leftovers and there was some moisture in the land, even though it had no rain. But today we face a situation in which the land is absolutely dry; there is no moisture at all in the soil. In some places I saw tall crops standing and I was indeed glad that there was crop. But when I got down and went near the crop, when I touched the head of the Bajra or whatever it was, there was absolutly nothing in it; it was just bhoosa. This is the state of affairs and the Central and State Governments and all the people are making a tremendous effort to face the situation. I cannot say how far we will be successful in facing it. Perhaps we can, to some extent, but the whole situation is of such magnitude that it does need very concerted and united effort. In Bihar Chief Minister has formed a sort of non-official all-parties committee. which is trying to see how it can supplement what the Government is doing. I think in U.P. also they are trying it.

Shri Hem Barua: All opposition parties are co-operating with that committee, Only dissident Congressmen are not co-operating with it.

Shrimati Indira Gandhi: Well, cooperation is not limited to sitting in a meeting room. It should be done in the streets and also out in the villages.

An hon. Member: They are doing it.

Shrimati Indira Gandhi: I am glad they are doing it. But there are plenty of them running loose and creating trouble.

I think we must take to heart the magnificent response of the people during the drought last season, the work done by the people themselves, and the tremendous job done by the administration, by workers, official and non-official at every level. This is to be repeated in the present situation also.

We have to have tremendous courage in order to face this situation. I have had long talks there with members of certain Opposition parties, with many non-political people, with the Government and the administration. They are doing all that they can do, but we have to see how this effort can be stepped up and speeded up at every level so as to rush to them those things which they are not able to get. With the best of intentions we can not give them the amount of grain which they demand. So, it is a question of seeking how we can achieve equitable distribution of what we do have our very limited resources, not only of foodgrains but even of the equipment and other things which we need. We are seeing how everything can be diverted from other States and rushed to these two areas even for a short while. necessary, those things could returned to them later.

In this, I think the rest of us who come from places where there is not such a crisis have a big role to play.

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How could we share the difficulties of these people? It is obviously not possible, nor is it desirable, for people to go to these areas because that would only be an extra burden there, but we in other towns and cities can organise movements which would give whatever we can spare, and even what we cannot spare, to those areas and help them out, both by way of food and other necessities.

In Bihar they think they may be able to use some engineering and medical students also in the programmes that they have. We need inoculation on a very big scale, new small irrigation projects and so on on a very big scale and it may be possible for students to help out in this and also certainly anybody else who has the requisite knowledge and training. This would give them an idea of the situation and also provide a constructive outlet to their energies.

This is the time when we try to convert diversity into opportunity for positive action and build up permanent productive assets. I have stressed the point wherever I have that where there are just relief works they should not be undertaken just from the point of view of giving something to do to the people but from the point of view of the future, that we should try and do as much as possible which will strengthen the agricultural position later on and enable us to have an effective national distributive system. It is very necessary that this works programme, which is already fairly well organised, is expanded greatly and I hope that it will be done soon.

Another programme, which is still not under way although plans are ready, is for the feeding of children. I hope, this will also be undertaken very soon.

Our food problem is a part of the general and greater problem of poverty and for dealing with the problems of poverty it is essential to [Shrimati Indira Gandhi]

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have stability and law and order prevailing. There can be no development without tears and hardships. Unless we can prepare our people and we ourselves be prepared to undergo those hardships and difficulties, we cannot only go ahead but we will only be slipping back.

We have put our faith in our plans. There is a great deal of criticism of the plans of very different The Draft Plan is before the House and hon, members will give their views on the occasion. Their views will certainly be given the greatest consideration. We fully realise, stress and emphasize the point that the essential effort of the Plan and what the Plan involves must be our own. We cannot take aid for granted nor are we prepared to seek aid at any price. Therefore I had asked the Deputy Chairman of the Planning Commission to be ready with ideas to adjust the plans in case the level of our external assistance is not up to expectations or up to our estimates. Whatever happens, we have to make a determined stand and a determined effort to forge ahead.

Our main tasks are increasing production on the agricultural and industrial sides. Many Members who have spoken here have tried to sweep off 19 years as if nothing has happened. I do not want to go into the details of that because this statement has been refuted many a time but it is true that the trend of our industrial production, which was all along rising has had a setback due to shortage of raw materials and due also somewhat to these drought conditions and other events. But I have forecasts prepared by the Director-General of Technical Development which encourages the belief that in the coming six months there will be a substantial increase in many industries. They have said that it will go up from 10 per cent to 25 per cent and even more in certain areas. Some of the things they have mentioned are heavy machinery, tractors, trucks, bicycles, cement, paper, insecticides and other items.

India simply cannot fail. We are bound in this together. It is not just a question of this government or another government; it is a question of we simply cannot fail. No nation, when they make up their minds to do a thing and do it together, ever fails. A stable India is not only necessary for us and our development but is equally necessary for stability in Asia

Just before I came here I believe, there were certain allegations made. The hon. Member who made them had written to me on the 1st and I replied to him the very next day. He had threatened that he would make the statement on the floor of this House and I had suggested to him that in its very nature such a statement might incite communal feeling and, therefore, would he please not make it in public. But I am sorry, he did not have the patience even to wait for a few days.

Shri Hem Barua: Who is he?

Shrimati Indira Gandhi: Shri Madhu Limaye.

Shri Indrajit Gupta: His allegation was against the Commerce Minister.

Shrimati Indira Gandhi: He made something else before that.

We immediately look into anything to which our attention is drawn, but it always takes some time. You cannot be asked a question today and produce an answer within a couple of days, specially when the matter is a State matter and does not really come under the Centre.

One hon. Member said something about there being a conspiracy to keep out steel from Salem. Again,

he quoted me and various people quoting me. Here also, I think my words have been very clear and I have not moved away from them or deviated in any manner. We do want to consider the interests of all States and do not want any single State to suffer; we must diversify our industry, but at this moment, with the difficulties we face—the drought situation and the food situation-it does not seem realistic to me somehow to be planning a steel plant which has no chance of coming up immediately. If it is something that is not coming up in the future, I do not see how it helps to commit today that this will happen here and this will happen there. So, it is not that anything has been shelved or put away. All these things are being considered.

The other day I said in the House that I had drawn the attention of the Planning Commission as to what could be done about this and they, naturally said that unless the Plan itself is accepted and there is a clearer picture about the Plan, it will not be possible to go into these other matters until then. This did make sense to me and it does not at all mean that we are brushing aside people's feelings. But, as I said earlier, this is no way to ventilate the people's feelings. Today somebody has written to me-I have missed the news in the papers-that a little girl of nine years is fasting somewhere for the Vizag steel plant. You yourself can judge what sort of picture this makes and Government can take decisions in this manner and how we can be forced to take decisions in this manner.

Many Members have made comments on our foreign policy with specific reference to the tripnritie meeting. They are entitled to criticise, to scrutinise to analyse and so on. But I do think that when important decisions are taken and the heads of two important States come all the way to our country, we should not try to ridicule and try to belittle the meeting and the decisions

taken specially when the results of it cannot unfold immediately and it will take time to show results. In some of the things that are said—they are discernible, if I may put it that way—a hint of certain vested interests and sometimes chauvinism is there. Now, these are matters which we must try and steer clear of.

Last time, when there was this No-Confidence motion, I said there was an air of unreality. time, of course, there is even a greater air of unreality because as you all know, we will be put to the test in a very short time. We have to await the verdict of the people and I am fully confident that our Party will receive a renewed vote of confidence from the people themselves. Ours is a democracy. Let us go to the polls in an atmosphere free from coercion of one form or another. If we wish to maintain democracy, there should be no place for those who wish to abuse democratic freedom to destroy the very basic rights of democracy.

Let us all uphold our democratic system and the Constitution. which we have adopted and let us, as I said earlier, seek the verdict of the people themselves who are the ultimate persons to decide Let us hold together as a people. Let us uphold the values which we have always cherished. Gandhiji was also telling us means were as important as This is what we have tried to do. We may fail but it must always be our ideal and, that is-again I come back to the original point that I made-in asking for things, in ventilating our grievances, we must bear this aspect in view that we must act in an Indian way, what is being recognised all over the world as an Indian way, and which has increased India's stature in the world and all the more so when this is a period which is an extremely difficult period for our country. Our President, Dr. Radhakrishnan has, more than once, deplored this mounting tendency to violence and he pointed out how to [Shrimati Indira Gandhi]

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remove this from the Indian tradition and what danger it imposes on democracy itself. I look to Parliament and to hon. Members to set an example of dignity and decorum and constructive thinking and emphasis on the right priorities.

भी उ० मू० त्रिवेदी (मंदसीरे) : उपाध्यक्ष महोदय, भगर भ्राज प्रजातंत्र का ्तकाजान होता भ्रीर मुझे इस बहस का जवाब न देना होता, तो मैं उस सदन में न ग्राता। मैं इस सदन से बाहर चला गया था, लेकिन प्रजातंत्र की प्रणाली में विण्वास होने के कारण मुझे इस बहस का जवाब देने के लिए यहां भाना पड़ा।

यह बड़े दुख की बात है कि हम यहां सदन में बैंडे हुए हैं भीर बाहर गोलियां चल रही हैं। (व्यवधान)

भी रधुनाथ सिंह : यह बड़े दुख की बात है कि पी॰ टी॰ माई, माल-इंडिया रेडियो भीर रिजर्ववैंक को फूंकाजा रहा है। (म्यवद्यान)

भी उ० मू० त्रिवेदी : बाहर प्रजातंत्र बोल रहा है।

भी रघुनाव सिंह : बाहर प्रग्नि का धुंग्रा बोल रहा है।

भी उ० मू० त्रिवेदी : ग्रगर माननीय सदस्य मेरी ब्रावाज को दबाने के लिए जीर से बोलेंगे, तो कोई ग्रर्थ नहीं निकलेगा।

**भी राजेलाल व्यास**ः मानर्नाय सदस्य इसोलें।

**भी उ० मृ० त्रिवेदी** : हम सब यहां पर प्रजातंत्र में विष्वास करने की नीयत से यहां बैठे हैं ग्रीर इसी नाते मैं यहां पर बोलने के लिए प्राया हं। (स्थवमान) माननीय सदस्य चाहते हैं कि प्रजातंत्र न चले, लेकिन में हुदय से चाहता हूं कि प्रजातंत्र चले। इसलिए मैं प्रार्थना करता हं कि जो कुछ बाहर हो रहा है, धगर माननीय सदस्यों ने उसे देखा है, तो वह सच्चाई से यह कह दें कि उसके साथ उनकी सहानभति नहीं हो सकती है-मेरी भी नहीं है श्रीर जिस कारण से वह स्थिति पैदा हुई, उस कारण से भी नहीं है। ग्रगर प्रजातंत्र में इस तरीके से होता रहा, तो प्रजातंत्र एक ड्रदती हुई नैया है।

म्राज जो कुछ हमा है, जिस प्रकार से हुझा है, झगर गवर्नमेंट जुडिशल बेसिस पर उसकी एनवयायरी करेगी, तो वह इस नतीजे पर पहुँचेगी कि किसी न किसी ब्रादमी ने जान-बुझ कर सारा मामला पैदा करवाया है। सरकार को यह सिद्ध करना पड़ेगा कि इसके लिए दोषी कौन है--पुलिस या दूसरे ले.ग। लेकिन सरकार को यह एन्दवायरी करानी पडेगी कि यह दोष किस के माथे मढा जाये।

में ग्राप से सच्चे दिल से कहता हूं कि वाकई मेरी बोलने की इच्छा नहीं थी, लेकिन तकाजा यह है कि बोलना चाहिए। मेरे भाई, श्रीहरिश्चन्द्र भाष्ट्र, नेकहाकि यहांपर नो-कान्फ़िडेंस मोशन पर जो डीबेट चली, उसमें बोलने वाले एमारफ़स थे, यानी बग़ैर शावल के थे।

भी हरिश्चन्द्र माथुर (जालीर) : मैंने नो-का फिडस में शन को एक रफ़स कहा या, न कि बोलने वालों को।

भी उ० मृ० त्रिवेदी: मुझे ताज्जब यह होता है कि उन जैसे ब्रादर्मा का मेटामारफ़रिस हो गया। एक धनका खाया, तो स्वतंत्र बने, दूसरा धवका खाया ग्रांर वांग्रेसी बन गये भीर धाज हम को सीख देने चले हैं। मैं उनको यह बताना चाहता हूं कि हम, परिलक एका उट्स कमेटी के मेम्बर, कभी यह महसूस नहीं कन्ते हैं कि मैं कांग्रेस, जनसंघ या किसी खास पक्ष का हूं। उन्होंने फ़िजल ही हमारे पब्लिक एकाउटस कमेटी के चेयरमैन को इस मामले में घतीटा ग्रीर कहा कि कांग्रेस का मेम्बर होते हए भी उन्होंने फ़लां काम किया। उन्होंने उनका नाम क्यों लिया ? उन्होंने पब्लिक एकाउंटस कमेटी को उसके पैडेस्टल से नीचे गिरा दिशा है। उन को यह नहीं करना चाहिए था । उनको प्रजातंत्र की दुष्टि से सोचना चाहिए था। उन जैसे बुजुर्ग भादमीको ऐसाकरने की जरूरत नहीं थी।

कल चूंकि हाउस ख़ाली पड़ा या, इस लिए श्री सुद्रह्मण्यम् पहली दफा विना इकावट पचास भिनट तक बोलते चले गये। लेकिन उन्होंने भी मन्जुर किया कि हमारी ये तकलीफ़ें हैं, जिनकी वजह से लोग भृखों मर रहे हैं भीर हमारे पास उनको खिलाने की ताकत नहीं है। जो बात हम कहना चाहते थे, वही उन्होंने खुद ही कह दी। इस बात को मानने के बाद वह तो-कान्फ़िडेंस मोशन को मन्जूर कर रहे हैं। ग्रस वह हम से क्या कहलवाना चाहते हैं ?

जब कांग्रेस पार्टी के पास कोई बोलने वाला नहीं रहा, तो उस ने श्री एस० के० पाटिल को बोलने के लिए खड़ा कर दिया, जिन्होंने बद्भिया, सुन्दर, इचिकर ग्रीर लच्छेदार भाषा में, जिसका कोई ग्रर्थ नहीं निकलता था, घुमा-फिरा कर सारी बात कह दी। उन्होंने एक बात यह कही कि कहीं भी एसा कोई मुल्क है, जिसमें चुनाव से पहले सत्तारूढ दल द्वारा सब राज्य-सत्ता हाथ से देदी जाती हो । ऐ ताकोई मुल्क है डेमोकसी में ? मैं भी उनसे कहता हुं कि ऐसा भी कोई मुल्क है कि जहां पर धनपढ धादिम ों के बोट लेकर भ्राप जीतना चाहते हैं . . . (व्यवधान)

15 hrs.

एक माननीय सदस्य: भाप गोहत्या के नाम पर बोट लेते हैं।

भी उ० मू० त्रिवेशी: सुनिये, हम गोहत्या के नाम पर बोट नहीं सेते हैं। मगर माप कोई ऐसा मौका से मायें भीर मुझे बता दें कि मैंने प्रपने भाषण में गोहत्या के भाषार पर बोट मांगे हों तो मैं भाज इस्तीफा देकर निकल जाऊनंगा। मेरे ऊपर यह इत्याम लगाना ग्रलत बात है

एक माननीय सदस्य : जनसंघ ने गोहत्या का नाम लिया।

भी उ० मृ० त्रिवेदी: यह तो ऐसी ही बात है कहना कि तू ने नहीं तो तेरे बाप ने गाली दी होगी। म्राप जरा सोचकर बोलिये। (व्यवचान)

कहीं भाप यह भी बता सकते हो कि ऐडमिनिस्ट्रेटिव भशीनरी का उपयोग कोई गवर्नमेंट घपने चुनाव के बास्ते करती है ?

एक माननीय सदस्य : हम भी नहीं करते।

भी उ० मु० त्रिबेदी: प्राप क्या करते हैं वह मैं भ्रभी बताता हुं। 31 भक्तूबर का निमंत्रणपत्न सी॰ घार० पी० का मेरे पास है, उसमें बड़े दुख के साथ कहना पड़ता है कि मेरे दोस्त यशवन्त राव बलवन्त राव चव्हा वहां पर वल्लभ भाई पटेल की यादगार का उद्वाटन करने के लिए घाने वाले थे, घा तो रहे थे गवर्नमेंट के काम से लेकिन उन्होंने क्यातय किया कि 30 तारीख को पश्लिक मीटिंग करेंगे क्योंकि चुनाव धाने वासे हैं। यह क्या बात थी ? ऐडमिनिस्ट्रेटिव महीनरी का उपयोग नहीं कर रहे ये तो क्या कर रहे थे ? माप ऐडिमिनिस्टेटिव मधीनरी का, जीप्स का. लोगों का तबादला करने का इस सब का उपयोग करते हैं। भाईर्स भाष निकालते हैं कि फलां घादमी का तबादला न हो और मैं भ्राप को क्या बताऊं? शर्व की बात तो यह है कि भ्राखिर हमारे बाल बच्चे भी नौकरी करते हैं, वह भी सरकारी मुलाजिम हो सकते हैं, भाप भाईर निकालते हैं कि वि ी का भाई फलां इंसपेक्टर है, उसकी फलां जगह नहीं जाना चाहिए । उसकी

[श्री उ० मू० व्रिवेदी]

उस इलाके में न श्राने दिया जाय। श्राप को शर्म प्रानी चाहिए, शर्म से नीचा झकना चाहिए। ऐडिमिनिस्ट्रेटिव मशीनरी के साथ में खिलवाड ग्राप नहीं कर सकते . . (व्यवधान)

श्री हरिक्षक माथ्र : विवेदी जी, भनपढ़ लोगों के वोट की बात मेरी समझ में नहीं ग्राई। किसका बोट चाहते हैं ग्राप मैदिकुलेट का ?

भी उ० मु० त्रिवेदी : ग्रगर ग्राप नहीं जानते हैं तो मैं यह कहना चाहता हं कि भापने भ्रनपढ़ लोगों के वोट के भ्राधार पर ही यह कहा है कि हमारे सिम्बल रहेंगे, दीया देखेंगे, दील देखेंगे श्रीर उसके श्राधार पर बोट डार्लेंगे । इसलिए म्रापको चाहिए कि भ्राप निकल जायें ताकि वह सही बोट दे सकें ..... (व्यवधान)

उपाध्यक्ष महोदय, इतनी स्पीचेज हुई भीर गवर्नमेंट की तरफ से जवाब बहत लम्बे चौड़े भाये लेकिन उस सारे जवाब में कोई जवाब मझे ऐसा नहीं मिला कि करप्शन को रोकने के बास्ते क्या किया गया । जो करप्शन के प्वाइंट मैं ने उठाये. उस पर कोई जवाब नहीं दिया गया । क्यों ?

गवर्नमेंट ने मेरी बात मान ली कि करकान बहुत ज्यादा है भ्रीर हम मिटा नहीं सकते । इस बात पर जवाब किसी ने नहीं दिया है। मैं आपसे कहं कि अभी एक सञ्जन बोले थे, मिस्टर मधु लिमये । उन्होंने कहा भ्रीर एक मिनिस्टर के ऊपर इल्जाम लगाया । मैं नाम नहीं लेना चाहता ग्रीर न चाहता हूं कि उस चीज को ले आरऊं। वह लाख नहीं, दस लाख नहीं, करोड़ों रुपया खा गए, मैं तो जानता नहीं, मैं इल्जाम लगाना पसन्द नहीं करता । लेकिन मैं यह बात ग्राप लोगों से कहना चाहता हूं कि मेरे कानों में भी ऐसी बातें ग्रा जाया करती हैं भौर कभी कभी झझलाइट में पत्न भी लिख

दिया करता हं। कभी कभी किसी मिनिस्टर के पास मेरा भी पत्र चला जाता है . . . . .

भी कमल नयन बजाज (वर्धा) : उन से जरा कहिये कि हाउस के बाहर चल कर ऐसा बोलें

भी उ० मृ० त्रिवेदी: मैं ता हाउस के बाहर भी बोलने की हिम्मत रखता हूं। यहां भी बोल सकता हं, वहां भी बोल सकता हं। भ्राप बीच में न बोलें तो मैं ग्रापको सनाना चाहता था। श्रभी कल ही की बात है। मैं रतलाम से आ रहा था। मुझे कुछ व्यापारी मिले। सूरत जिले के ग्रीर उन्होंने मुझे बताया कि भ्रभी डीवैल्यएशन के बाद हर एक कमोडिटी की एक्सपत्र हैं की स्कीम बना दी गई लेकिन भार्ट सिल्क का जो कपड़। बनाया जाता है उसकी एक्सपतर्ट की स्कीम गवर्नमेंट ने शब तक नहीं बनाई है। क्यों नहीं बनाई है?

एक माननीय सदस्य : बनेगी।

श्री उ० मृ० त्रिवेदी: बनेगी। यही तो हम भी कहते हैं। ग्रब कहने के बाद में बनेगी । भ्रब तक क्यों नहीं बनी ? यह कहा जाता है कि दिसयों करोड़ का कपड़ा पढा हम्रा है, नुकक्षान हो रहा म्राप उस चीज को पहले नहीं बनाते। इल्जाम म्राप पर लगता है तो उसको धोने की कोशिश करते हैं । क्यों ऐसी बात होती है कि लोग करप्ट मोटिव श्रापके ऊपर इम्प्यट कर सर्के ? इतने दिन से लोग चिल्ला रहे हैं। पेटेंट बिल के लिये लोग चिल्लाये। सब ने कहा, लीडर भ्राफ दि हाउस से भी कहा गया कि इसके वास्ते कुछ समय निकालें, लेकिन जब लिस्ट भ्रायी तो पेटेंट बिल के ऊपर च्प । जब इल्जाम लगा भ्रापके ऊपर कि इस वजह से भ्राप पेटेंट बिल नहीं पास कर रहे हैं तो उसका तो जवाब देना था श्राप को, (ध्यवधःम) भ्रापने नहीं दिया

थी सत्य नारायण सिंह : यह है कि आप सुनते नहीं हैं। इनके दिमा में लेटसं पेटेंट ऐसा जमा हुआ है कि पेटेंट बिल को भी लेटसं पेटेंट कर दिया। लेटसं पेटेंट हाई कतर्ट में हुआ करता है। पेटेंट बिल के बारे में हमने कहा कि हम उसको लैप्स नहीं होने देंगे। अब आप और क्या कहलाना चाहते हैं?

भी उ॰ मू॰ त्रिवेदी : बड़ी ग्रन्छी बात है। ग्रब मैं ग्रापको यह भी कह दूं कि पैरो-कियल ऐटीट्यूड के आधार पर आन्ध्र प्रदेश में झगड़। हुग्रा। श्रान्ध्र प्रदेश वाले कहते हैं कि हमारे यहां ही स्टील प्लाट बनना चाहिए। हम उसके लिए भर जायेंगे, भख हड़ताल करेंगे, गोली चलायेंगे, विजयवाडा जलायेंगे, द्रोगाचलम् जलायेंगे ग्रीर चपचाप देख रहे हैं चीफ मिनिस्टर साहब, कुछ नहीं हो रहा है। दूसरे दिन प्रयान मंत्री का स्टेटमेंट श्रखबारों में त्राता है कि विशाख, पत्तनम में बनाया जायगा । तीक्षरे दिन द्याता है कि नहीं, हमने भ्रभी कुछ तय नहीं किया । मैं यह पूछना चाहता हं कि क्या श्राप चाहते हैं कि लोग एजोटेशन करें, इस एजीटेशन के बाद दूसरा एजोटेशन करेतब स्राप तय करेंगे ? हमारी बात का कंई जवाब श्राप नहीं दे पाये । श्रभी भी श्रीमती इन्दिरा गांधी ने कहा कि ग्रभी हमने तय नहीं किया है, ग्रभी उसके लिए समय नहीं ग्राया । लेकिन मैं कहता हं कि यथा इन बातों पर हमें झुकना चाहिए ? हम बहुत झुक चुके हैं। यह एजीटेशन का मूल हमी ने डाला हुन्ना है। इस मूल को जड़ से ब्रापको काटना पड़ेगा । भ्रगर जड़ से भ्रापने नहीं काटा तो गहरी चोट पहुंचेगी । ग्रगर ग्राप चाहते हैं कि मध्य प्रदेश वाले मध्य प्रदेश वालों की मांग है कि वेलाडिला में पांचवां प्लान्ट बनाया चाहते हैं कि यह एजीटेशन खत्म होने के बाद मध्य प्रदेश वाले ऐसा ही एजीटेशन करें?

म्राप क्यों उनको प्रोत्साहन देते हैं ? मेरी बात का कोई जवाब नहीं दिया।

मैं भ्रापसे प्रार्थनापूर्वक एक भीर बात कहना चाहता हं कि जवाब तो प्रापने बहुत दिया, लेकिन जो जो मुद्दे मैं ने उठाए थे, उनका जवाब नहीं दिया क्योंकि इन मुद्दां पर म्रापको यह मालूम पड़ा कि बात तो सही सही कही गई है, सही बात का जवाब देना बहत कठिन समस्या हो जाती है। हम ने जो जो मांग की थी वह ऐसी की थी कि स्राप उन को इन्कार नहीं कर सकते। प्राहीबीशन पर श्रापने जीरो लगा रखा है। लेकिन रोज दाकः का पीना बढ़ता जाता है। काऊ प्रोटेक्शन के बारे में इतनी चिल्लाहट हई तो एक स्टेटमेंट कर दिया । उस म्टेटमेंट का क्या मतलब है, जनता उसका जवाब दे रही है। लेकिन मैं प्रार्थनापूर्वक कहंगा कि जो जो मुद्दे मैं ने उठाये थे उनके ऊपर चंकि भ्रापने जवाब नहीं दिया है, ग्राप ने यह बात मंजूर कर ली है कि जा कुछ हमने कहा है, जो कुछ इल्जामात हमने लगाये हैं, बह इल्जामात सही हैं, भ्रब यह भ्रापकी इच्छा है कि हाथ उठा कर ग्राप यह जो हरे रंग के हैं, भ्राप बोट देंगे तो लाल रंग के हो जायेंगे। म्रभी घड़ी में 3 बजकर 10 मिनट हुए हैं, भ्राप वोट दे देंगे कि 4 बज कर 10 मिनट मिनट हुए हैं तो चार बजकर 10 मिनट हो जायेंगे। श्रगर इसी प्रकार के वोट से इस को तय करना चाहते हैं, तो तय कर सकते हैं। बाकी सत्य तो सत्य हो कर रहेगा। लोगों का म्रापके ऊपर विश्वास नहीं है। मभी इन्दिरा जी ने कहा कि चुनाव ग्राने वाला है, चुनाव का नतीजा बतायेगा। हम भी जानते हैं कि चुनाव भ्रा रहा है। भ्रीर मेरे राज्य में देख लेना, मिश्रा जी कितना जोर हैं लेकिन हम उनको उखाइ कर फेंक देते हैं या नहीं? इसलिए मैं कहता हं कि यह प्रस्ताव जो है इसका समर्थन करने वाले सपोर्ट कर के इसे करें।

Mr. Deputy-Speaker: Now, I shall put the motion to vote.

Shri Alvares (Panjim): Will the Prime Minister make a statement on the situation outside? She said in the course of her speech that she had sent for information. Let her make some statement.....

Mr. Deputy-Speaker: Order, order.

Shri Alvares: She said that she would make a statement....

Mr. Deputy-Speaker: Order, order. The hon. Member may please sit down.

Shri Alvares: There are two buildings burning outside. . The Prime

Minister had said that she would make a statement....

Mr. Deputy-Speaker: Order, order.

Shri Tyagi: Before the division takes place, I would ask Government to find out what the factual position outside is and make a statement as soon as possible.

Mr. Deputy-Speaker: Order, order.

The question is:

"That this House expresses its want of confidence in the Council of Ministers."

Let the Lobby be cleared.

The Lok Sabha divided:

## **AYES**

## Division No. 37]

Alvarea, Shri
Barua, Shri Hem
Brij Raj Singh, Shri
Daji, Shri
Deo, Shri P.K.
Ellias, Shri Mohammad
Gokaran Prasad, Shri
Gopalan, Shri A.K.
Gopalan, Shri Indrajit
Himmatainbij, Shri
Imbichibava, Shri
Imbichibava, Shri
Kamath, Shri Hari Vishnu

Kapur Singh, Shri Krishnapal Singh, Shri Kunhan, Shri P. Limaye, Shri Madhu Mahananda, Shri Mate, Shri Nair, Shri Vasudevan Onkar Singh, Shri Pattnayak, Shri Kishen Pottekkatt, Shri Ranga, Shri Reddy, Shri Nerasimha

## NOES

Achel Singh, Shri Achuthan, Shri Akkamma Devi, Shrimati Alva, Shri A.S. Alva, Shri Joschim Anjanappa, Shri Ankineedu, Shri Arunachalam, Shri Bebuneth Singh, Shri Bejaj, Shri Kama'nayan Bakliwal, Shri Bal Krishna Singh, Shri Balmiki, Shri Barupal, Shri P.L. Basappa, Shri Basant, Shri Bears, Shri

Bhagat, Shri B.R. Bhakt Darshan, Shri Bhanja Deo, Shri L.N. Bhanu Prakash Singh, Shri Bhatkar, Shri Bhattacharyya, Shri C.K. Birendra Bahadur Singh, Shri Bist, Shri J.B.S. Boroosh, Shri P.C. Brajeshwar Prasad Shri Brij Basi Lal, Shri Chakraverti, Shri P.R. Chanda, Shrimati Jyotana Chandak, Shri Chandrabhan Singh, Dr. Chandrasekhar, Shrimati Chandriki, Shri

Sarma, Shri A.T.
Sen, Dr. Ranen
Sezhiyan, Shri
Shastri, Shri Prakash Vir
Swamy, Shri M.V.
Swamy, Shri Sivamurthi
Trivedi, Shri U.M.
Umanath, Shri
Utiya, Shri
Verma, Shri S.L.
Yadav, Shri Ram Sewak
Yashpal Singh, Shri

[15.14 hrs.

Chaturvedi, Shri S. N. Chaudhuri, Shri Chandramani Lal Chaudhuri, Shri D. S. Chaudhuri, Shrimati Kamla Chaudhuri, Shri Sachindra Daljit Singh, Shri Das, Dr. M.M. Das, Shri C. Desai, Shri Morarji Deshmukh, Shri B.D. Deshmukh, Shri Shivaji Rao S. Deshmukh, Shrimati Vimala Dev. Shri S.K. Dighe, Shri Dinesh Singh, Shri Dixit, Shri G.N.

Maruthiah, Shri

Motion

Dorai, Shri Kasinatha Dwivedi, Shri M.L. Elayaperumal, Shri Ering, Shri D. Pirodia, Shri Gahmari, Shri Ganapati Ram, Shri Gandhi, Shri V.B. Ganga Devi, Shrimati Ghosh, Shri Atulya Ghosh, Shri N.R. Govind Das, Dr. Gowdh Shri Veeranna Guha, Shri A.C. Gupta, Shri Shiv Charan Hans la, Shri Subodh Hanumanthaiya, Shri Heda, Shri Hem Raj, Shri Himatsingka, Shri Iqbal Singh, Shri Jadhav, Shri M. L. Jagjivan Ram, Shri Jamir Shri S.C. Iamunadevi, Shrimati Iha, Shri Yogendra Ioshi, Shri A.C. Joshi, Shrimati Subhadra Jyotishi, Shri J.P. Kamble, Shri Kannamwar, Shrimati Tai Kappen, Shri Kedaria. Shri C.M. Keishing, Shri Rishang Khan, Shri Osman Ali Khan, Shri Shahnawaz Khanna, Shri Mehr Chand Khanna, Shri .P.K. Kindar Lal, Shri Ketoki, Shri Liladhar Koujelgi, Shri H.V. Krips Shankar, Shri Krishna, Shri M.R. Krishnamachari, Shri T.T. Kurcel, Shri B.N. Lalit Sen, Shri Laskar, Shri N.R. Lonikar, Shri Mahadeva Prasad, Dr. Mahida, Shri Natendra Singh Mahishi, Dr. Sarolini Maimoona Sultan, Shrimati Malaichami, Shri M. Malaviya, Shri K.D. Malhotra, Shri Inder I. Mallick, Shri Rama Chandra Manaen, Shri Mandal, Shri J. Mandal, Shri Yamuna Prasad Maniyanga lan, Shri Mantri, Shri D.D.

Merandi, Shri

Mathur, Shri Harish Chandra Mehdi, Shri S.A. Mehrotra, Shri Braj Bihari Mehta, Shri J.R. Mehta, Shri Jashvant Menon, Shri Krishna Menon, Shri Govinda Minimata, Shrimati Mirza, Shri Bakar Ali Mishra, Shri Bibhuti Misra, Shri Mahesh Dutta Misra, Shri Shyam Dhar Mohanty, Shri Gokulananda Morarka, Shri More, Shri K.L. Munzni, Shri David Murthi, Shri B.S. Murti, Shri M.S. Muthiah, Shri Naik, Shri D.J. Naik, Shri Maheswar Nayar, Dr. Sushila Nigam, Shrimati Savitri Niranjan Lal, Shri Oza, Shri Paliwal, Shri Pande, Shri K.N. Pandey, Shri R.S. Pandey, Shri Vishwa Nath Pant, Shri K.C. Parashar, Shri Patel, Shri Chhotubhai Patel, Shri N.N. Patil, Shri D.S. Patil, Shri M.B. Patil, Shri T.A. Pattabhi Raman, Shri C.R. Prabhakar, Shri Naval Pratap Singh, Shri Raghunath Singh, Shri Rai, Shrimati Sahodra Bai Raj Bahadur, Shri Rajdeo Singh, Shri Raju, Shri D.B. Ram, Shri T. Ram Swarup, Shri Ramdhani Das, Shri Rane, Shri Ranga Rao, Shri Ranjit Singh, Shri Rao, Shri Jaganatha Rao, Dr. K.L. Rao, Shri Muthyal Rao, Shri Ramapathi Rao, Shri Thirumala Raut, Shri Bhola Ray, Shrimati Renuka Reddi, Dr. B. Gopala Reddiar, Shri

Reddy, Shrimati Yashoda

Saha, Dr. S.K. Sahu, Shri Rameshwar Saigal, Shri A.S. Samnani, Shri Saraf, Shri Sham Lal Satyabhama Devi, Shrimati Scindia, Shrimati Vijaya Raje Sen, Shri P.G. Shah, Shri Manabendra Shah, Shri Manubhai Shah, Shrimati Jayaben Shakuntala Devi, Shrimati Sham Nath, Shri Shankaraiya, Shri Sharma, Shri D.C. Sharma, Shri K.C. Shashi Ranjan, Shri Shastri, Shri Ramanand Sheo Narain, Shri Shinde, Shri Shree Narayan Das, Shri Shukla, Shri Vidya Charan Shyamkumari Devi, Shrimati Siddananjappa, Shri Sidhanti, Shri Jagdev Singh Sidheshwar Prasad, Shri Singh, Shri D.N. Singh, Shri S.T. Singha, Shri G.K Sinha, Shrimati Tarkeshwari Sinhasan Singh, Shri Sivappraghassan, Shri Ku. Snatak, Shri Nardeo Sonavane, Shri Soundaram Ramachandran, Shrimati Soy, Shri H.C. Subbaraman, Shri Subremeniem, Shri C. Subramanyam, Shri T. Sumat Presad, Shri Surendra Pal Singh, Shri Swamy, Shri M.P. Swaran Singh, Shri Tahir, Shri Mohammad Thomas, Shri A.M. Tiwary, Shri K.N. Tivary, Shri R.S. Tripathi, Shri Krishna Deo Tyagi, Shri Uikey, Shri Upadhayaya, Shri Shiva Dutt Varma, Shri Ravindra Venkatasubbaiah, Shri P. Verma, Shri Balgovind Vidyslankar, Shri A.N. Virbhadra Singh, Shri Vyas, Shri Radhelal Wadiwa, Shri Yadab, Shri N.P. Yadav, Shri Ram Harkh Yadava, Shri B.P